



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3415/2019 ( PERSONAL APPEARANCE), FIXED	JOSHNA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS MS H KONWAR	GA, ASSAM MR D SAIKIA MS A DAS
2	WP(C)/6294/2019 FIXED	POOJA MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. R M SARMAH A N HUSSAIN	ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
3	PIL/18/2018	SEEMA BHUYAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I.
4	PIL/45/2018 FIXED	NIRMAL GORANA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR S DEY MS. D GHOSH MS N DEKA	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/1269/2018	TAX BAR ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
6	C.Ex.App./1/2019 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S SRD NUTRIENTS PRIVATE LIMITED	MR. B SARMAH MR. S BARMAN	MR. H DAS
7	PIL/2/2019	KISHORE KUMAR BHATTACHARJEE AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S DUTTA MS. S NATH MR G J SHARMA	GA, ASSAM
8	C.Ex.App./10/2019 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S. PAN PARAG INDIA LTD.,	MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL

	<b>WITH</b> I.A.(Civil)/2732/2019 <b>in</b> C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S. PAN PARAG INDIA LTD., OM PRAKASH PANDIT AND 3 ORS.	MR. B SARMAH	
9	WA/220/2019 FIXED	<b>Versus</b> SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA FOR CAVEATOR SC, REVENUE
10	WP(C)/802/2019 CAVT. NO.1348/2018	THE NORTH EAST FRONTIER RAILWAY AND 3 ORS. <b>Versus</b> KALPANATH YADAV	MR G GOSWAMI	MR. A AHMED MR. P MAHANTA MS. R R RAJKUMARI MS. D GOSWAMI MR. R B GOHAIN MS. A THEYO FOR CAVEATOR
<b><u>ORDERS</u></b>				
11	PIL/7/2014	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S P DEKA MR.R K D CHOUDHURY MRS.D SHARMA MS.L DEVI MR.B KALITA	GA, ASSAM( R-1-3) MR.R DUBEY( R-4 -7) SC, FINANCE
	<b>WITH</b> MC/1705/2014 <b>in</b> PIL/7/2014	THE COMMISSIONER OF TAXES, ASSAM <b>Versus</b> JOYDEB DAS	MR.S P DEKA MRS.D SHARMA MR.B KALITA	GA, ASSAM MR.R DUBEY SC, FINANCE
12	PIL(Suo Moto)/3/2017 FIXED	X X X X <b>Versus</b> IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT.
	<b>WITH</b> I.A.(Civil)/941/2018 <b>in</b> PIL(Suo Moto)/3/2017	XXX <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, G M D A SC, GMC SC, WATER RESOURCE
13	PIL(Suo Moto)/2/2018 WITH STATUS REPORT, FIXED	X-X-X <b>Versus</b> IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
14	PIL(Suo Moto)/6/2018 FIXED	XXXX <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA SC, GHC	GA, ASSAM
15	WA/189/2019 CAVT. NO.0752/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> SRI MONDIP RONJON KHOUND AND ANR	MR. C BORUAH MR. R K TALUKDAR	MR. A K THAKUR MR. R PHUKAN SC, PERSONNEL DEPT. FOR CAVEATOR
16	I.A.(Civil)/523/2019 <b>in</b> WA/1342/2019	SRI BHASKAR JYOTI DEKA <b>Versus</b> NIPON KALITA AND 6 ORS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY	SC, HIGHER EDU MR. J HANDIQUE(R1) MR. P MAHANTA (R5-R7) MR. R B GOHAIN (R5-R7) MR. P BORDOLOI(R1)
	<b>WITH</b> WA/1342/2019 (Filing Number)	SRI BHASKAR JYOTI DEKA <b>Versus</b> NIPON KALITA AND 6 ORS		
17	I.A.(Civil)/605/2019 <b>in</b> Mat.App./76/2019	SHRI HIMANGSHU BARMAN <b>Versus</b> SMTI DIPIKA DAS BARMAN	MR. T DEURI MRS. R S DEURI MR. U SAIKIA	MR. D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
	<b>WITH</b> Mat.App./76/2019 (Filing Number)	SHRI HIMANGSHU BARMAN <b>Versus</b> SMTI DIPIKA DAS BARMAN		

18	I.A.(Civil)/1313/2019 in WA/5012/2019	M/S. SHIV ENTERPRISE <b>Versus</b> ANIMESH PAUL AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	GA, ASSAM MR. R K PRADHAN (R1) MR. N N B CHOUDHURY MR. A K SAIKIA (R1) MR. M DEWAN MR S DAS
	<b>WITH</b> WA/5012/2019 (Filing Number)	M/S SHIV ENTERPRISE <b>Versus</b> ANIMESH PAUL AND 3 ORS		
19	I.A.(Civil)/1719/2019 Mat.App./19/2018 (Disposed) in Mat.App./19/2018	SMTI SULAKHYANA SAIKIA BHARALI <b>Versus</b> SRI PRABIN SAIKIA	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	MR. S N MOLLAH
20	I.A.(Civil)/1734/2019 in Mat.App./5266/2019	SRI LUIISH AIND <b>Versus</b> MRS. SUSANA BARA	MR R BARUAH MR A D CHOUDHURY MR. P GOSWAMI MR. D CHOUDHURY	MR. P KATAKI MR M HALOI MRS R BEGUM
	<b>WITH</b> Mat.App./5266/2019 (Filing Number)	MR. LUIISH AIND <b>Versus</b> MRS SUSANA BARA		
21	I.A.(Civil)/2072/2019 in WA/7401/2019	MAZIBAR RAHMAN <b>Versus</b> NAZRUL HUSSAIN AND 6 ORS	MR. A M BARBHUIYA MS. M MEDHI	SC, SEC. EDU. GA, ASSAM MR. U K GOSWAMI MR. T DEURI MRS. R S DEURI
	<b>WITH</b> WA/7401/2019 (Filing Number)	MAZIBAR RAHMAN <b>Versus</b> NAZRUL HUSSAIN AND 6 ORS.	MR. A M BARBHUIYA MS. M MEDHI	SC, SEC. EDU. GA, ASSAM
22	I.A.(Civil)/2845/2019 FIXED in WA/3608/2019	APEEJAY TEA LTD. AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M NATH MR. A BHATTACHARJEE	SC, CENTRAL EXCISE ASSTT.S.G.I.
	<b>WITH</b> WA/3608/2019 (Filing Number)	APEEJAY TEA LTD AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS		
23	I.A.(Civil)/2896/2019 in WA/3107/2019	APEEJAY TEA LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M NATH MR. A BHATTACHARJEE	SC, CENTRAL EXCISE ASSTT.S.G.I.
	<b>WITH</b> WA/3107/2019 (Filing Number)	APEEJAY TEA LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A MAZUMDAR	SC, CENTRAL EXCISE CUSTOMS
24	WP(C)/3499/2019 CAVT. NO.0328/2019	THE CENTRAL PROVIDENT FUND COMMISSIONER AND ANR. <b>Versus</b> P. HANGSING AND ANR.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. A AHMED MS. D GOSWAMI MS. A THEYO FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-			
1)	MR. J P SHARMA	17-06-2019	To 31-12-2019
2)	MD. H BHUYAN	01-07-2019	To 11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To 11-09-2019
4)	MR A GOENKA	10-07-2019	To 20-09-2019
5)	MS D D ROY	07-08-2019	To 07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To 09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To 06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To 13-09-2019
9)	MS R S SADIAL	05-09-2019	To 17-09-2019
10)	MR. M L PANDIA	05-09-2019	To 17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To 04-10-2019

12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - II**

**THIS BENCH WILL RISE AT 3:00 P.M.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 Cont.Cas(C)/287/2019	MOUMITA SUKLABAIDYA <b>Versus</b> ALOK KUMAR AND ANR.	MR. S U AHMED MR A HAWARI	
2 WP(C)/6107/2019 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>			
3 I.A.(Civil)/210/2019 FIXED in WP(C)/7360/2018 <b>WITH</b> WP(C)/7360/2018	SMT. BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  BHUPEN NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ  MR. S SAIKIA MR. P SAIKIA MR. N J GOGOI	MR. S SAIKIA  MR. M K CHOUDHURY (R5) GA, ASSAM MR. A BARKATAKI (R5) MR. N BARUAH (R5) MR P BHARDWAJ (R5) MR. M SARMA (R5)
4 <b>WITH</b> WP(C)/7188/2018	BINOY NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S SAIKIA MR. N J GOGOI MR. P SAIKIA	MR P BHARADWAJ (R5) MR. M K CHOUDHURY (R5) GA, ASSAM MR. A BARKATAKI (R5) MR. N BARUAH (R5)
<b>WITH</b> I.A.(Civil)/4121/2018 in WP(C)/7188/2018	SMT. BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH	MR. P SAIKIA
<b><u>ADMISSION</u></b>			
5 WP(C)/1576/2014 CAVT. NO. 1697/13 FIXED, CAVT 1697/13(D/O)	Y. KLUNJALAL SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MRA R BHUYAN MR.M A I HUSSAIN	MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA SC, EDU FOR CAVEATOR

6	WP(C)/926/2015 WP(C) 2006/2013(D/O), FIXED	BINDU BASHI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR.B AHMED MRA R BHUYAN MR.M A I HUSSAIN MR.A U AHMED	MR.S DAS(R-8-9) SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
7	WP(C)/7018/2016	SARDARY BASPHORE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.R BARUAH MR.N M DUTTA	SC, FINANCE DEPARTMENT MR.K GOGOI SC, HIGHER EDUCATION
8	WP(C)/4234/2017 CAVT. NO. 929/17 B/O, CAVT 929/17(D/O)	SMT. ALPANA DAS MAJUMDAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRS.R DEVI MR.A R TAHBILDAR	MR.A M BARBHUIYA MRA R BHUYANR-5 MS. A AHMED MR.F A LASKAR(R-5) MS.M MEDHI SC, SECONDARY EDUCATION FOR CAVEATOR
9	WP(C)/5717/2017 CAVT. NO. 1370/2017 FIXED, CAVT 1370/17(D/O)	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M KHATANIAR MS.S D SAIKIA MR.P KAKATI	MS. N GOGOI (R4) SC, SECONDARY EDUCATION MRS.K M TALUKDAR(R-7) FOR CAVEATOR MR.P SAIKIA
10	WP(C)/7133/2017 FIXED	DILJAN BEGUM <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.K DAS MR.S ALI	GA, ASSAM MRS.M BORAH(R-5) MS.M DEKA(R-5) SC, FINANCE MR.M S ALI(R-5)
11	WP(C)/7998/2017 FIXED	KAWAIMARI L.P.SCHOOL and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R PHUKAN MR.R K BORA	GA, ASSAM SC, ELEMENTARY EDUCATION
12	WP(C)/372/2018 FIXED	UMA SHANKAR SINGH <b>Versus</b> THE UNION OF INDIA	MR. K MIRA	MR. S C KEYAL (ASGI, R- 1 to 3) MR. A T M HUSSAIN (R-5) M ALOM
13	WP(C)/1903/2018 FIXED	SUNITA KUMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MS. S N RENGMA	SC, SEC. EDU. MR. A GANGULY (R-7) MS. S KEMPRAI MR T CHHETRI (R-7) MR. M P BORAH (R-7) SC, K A A C
14	WP(C)/6653/2018 B/O	PREMADA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SAHARIA MR. A M BARBHUIYA F BEGUM	SC, SEC. EDU. MR K NAYAK (ADDL. SR. GA, ASSAM) MR. N SHARMA (SC, SECONDARY EDUCATION DEPT.)
15	WP(C)/6730/2018 FIXED	ABDUL KADIR BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A H M R CHOUDHURY MR. J LASKAR	SC, ELEM. EDU SC, FINANCE DEPTT.
16	WP(C)/8796/2018 FIXED	DULAL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. K JAIN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4344/2019 FIXED	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
18	WP(C)/4353/2019 FIXED	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION

19	WP(C)/4354/2019 FIXED	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
<b>ORDERS</b>				
20	WP(C)/167/2015	NANDESWAR CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.C BARUAH MR.K K DEYR-3 SC, AG MRV K BAROOAH(R-3) SC, HIGHER EDUCATION
21	WP(C)/4757/2015	BACCHU DEB NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS.R S DEURI MR.J RABHA	MS.R DEKA(R-9) SC, ELEMENTARY EDUCATION(R- 1,2,4) SC, BPCR-5,6 SC, FINANCE(R-3)
22	WP(C)/5010/2015	MONOWARA KHATUN and ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR.H R AHMED MR.M R KHANDAKAR MDI H KHAN	MR. M KHAN(R-12&13) GA, ASSAMR5 MRJ RAHMAN(R-12&13) SC, ELEMENTARY EDUCATION(R1,2,4,6,9 & 10) SC, SSA(R3,7, & 8)
23	WP(C)/5378/2015 FIXED	SWARNALATA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P J PHUKAN MS.H B BARUA MSA B PHUKAN	SC, ELEMENTARY EDUCATION
24	WP(C)/5683/2015	PRADIP LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MR.U SAIKIA MRS.J BORAH MR.R K NATH	SC, ELEMENTARY EDUCATION SC, K A A C
25	WP(C)/6004/2015	JUGYALATA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION
26	WP(C)/7278/2015	MANOJ KR. CHOWHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.H TALUKDAR MS.J DEKA MS.N DEKA	GA, ASSAM SC, ELEMENTARY EDUCATION
	<b>WITH</b>			
27	WP(C)/2211/2013	MANOJ KR. CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.H TALUKDAR MS.M DEKA MS.P DEVI	GA, ASSAM MR.R SARMA(R-6) MD.A MATLIB MR.M K NEOG(R-6) SC, EDU MR.M K DUTTA(R-6)
28	WP(C)/1534/2016	AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRA R BHUYAN MR.M A I HUSSAIN	DR.B AHMEDR-11 MRK UDDIN(R-11) MR.D DAS(R-11) SC, SECONDARY EDUCATION MR.A U AHMED(R-11)
29	WP(C)/1597/2016	DILIP SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.K DAS	MR.M DUTTA R-5 SC, ELEMENTARY EDUCATION
	<b>WITH</b>			
30	WP(C)/1620/2015	RAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.K DAS	SC, ELEMENTARY EDUCATION(R1-3)
31	WP(C)/2653/2016	MRS. PRATITI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.P BORAH MR.S BORTHAKUR	SC, SECONDARY EDUCATION
32	WP(C)/3941/2017	BANDANA DUTTA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M SARMA MS.I GOHAIN MR R CHAKRABORTY MS.R DEKA MR.H P GUWALA	MR.B K DAS R-6 SC, SECONDARY EDUCATION MR.H P NEOG(R-6)

33	WP(C)/4253/2017	ABDUL MOTALIB <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	DR.B AHMED MR. U K NAIR MRK UDDIN MR R SINGHA MR.A K AZAD MR.S R BARBHUIYA MR.N HOQUE MR. M P SARMA	SC, HIGHER EDUCATION
<b>WITH</b>				
34	WP(C)/503/2018	ABDUL MOTALIB <b>Versus</b> THE STATE OF ASSAM	MR P N PHOOKAN MR. U K NAIR MS. N SHYAMAL MR. R SINGHA	SC, HIGHER EDUCATION
35	WP(C)/5616/2017	NITYANANDA RAY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.I DEKA MR.R SARMA MS.D SARMA	SC, SECONDARY EDUCATION
36	Cont.Cas(C)/284/2018	SRI GIRISH BEZBARUAH <b>Versus</b> SRI PHANINDRA JIDUNG	MR. S K TALUKDAR MR. A B T HAQUE	MR. A DEKA
37	Cont.Cas(C)/410/2018	AFTAB UDDIN BARBHUIYA <b>Versus</b> SANJIB KUMAR BHUIYAN	MR. J LASKAR	MR. D SAIKIA MRS. R BORAH MS. N PHUKAN
38	Cont.Cas(C)/564/2018 FIXED	ASIM UDDIN AHMED <b>Versus</b> PREETOM SAIKIA	MR A HAWARI MR S ISLAM	MS. N PHUKAN (R2) MR. P BORAH (R1)
39	WP(C)/1086/2018	SAHARA KHATUN @ SHAHARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	SC, EDU
40	WP(C)/7948/2018	HAMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. RAJARSHEE DE MR. F A HASSAN	SC, ELEM. EDU MR A N AHMED (R6)
41	Cont.Cas(C)/88/2019	BINA DAS <b>Versus</b> SANJIB KR. BHUYAN AND ANR.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM MR. D MOZUMDER MR. S BISWAS
42	Review.Pet./102/2019 WP(C) 3945/2018(D/O), FIXED	SRI ACHINTA DA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S B SARMA	GA, ASSAM
43	Cont.Cas(C)/113/2019 FIXED	AMBIKA PATRA <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MRS P BARMAN MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S P BHATTACHARJEE MR. C BHATTACHARYYA MS. N M SARMA
44	WP(C)/211/2019 FIXED	OMAR SAYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	SC, SEC. EDU.
45	Cont.Cas(C)/218/2019 B/O	ANIL CH. GAYAN <b>Versus</b> PREETOM SAIKIA AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	SC, SEC. EDU. MR. S P BHATTACHARJEE MR. A SARMA MR A SARMA
46	I.A.(Civil)/2241/2019 WP(C) 306/2014(D/O), FIXED in WP(C)/306/2014	HAREKRISHNA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L ISLAM	SC, SEC. EDU.
47	I.A.(Civil)/2619/2019 in WP(C)/4915/2017	BIJOY PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B KAUSHIK	GA, ASSAM SC, EXCISE DEPTT.
<b>WITH</b>				
	WP(C)/4915/2017	M/S. FLAMINGO BREWERIES PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
<b>WITH</b>				
48	WP(C)/4921/2017	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
<b>WITH</b>				
49	WP(C)/4922/2017	KANU MOZINDER BARUAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	



50	<b>WITH</b> WP(C)/4923/2017	M/S. BORGOHAIN ENTERPRISE PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
51	<b>WITH</b> WP(C)/4924/2017	M/S. MARUTI NANDAN BONDED WAREHOUSE and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
52	I.A.(Civil)/2882/2019 <b>in</b> WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG
	<b>WITH</b> WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. U CHOUDHURY MR B KOCH MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG
53	WP(C)/4064/2019 FIXED	SAMSUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA	SC, SEC. EDU. MR. J LASKAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - III]**

**THIS BENCH WILL RISE AT 3:00 P.M.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/7045/2017	AJIT KUMAR BIBHUTI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	ASSTT.S.G.I.
<b>MOTION</b>				
2	Cont.Cas(C)/452/2019	RUMIDA BEGUM <b>Versus</b> MALLIKA MEDHI	MR. MD S HOQUE MR M HOQUE	
3	Cont.Cas(C)/478/2019 FIXED	BHARAT BHUSON RAJKHOWA <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MS D BORGHAIN MS. K BARUAH MS. M SARMAH	
4	Cont.Cas(C)/507/2019	SUBARNA SARKAR BISWAS <b>Versus</b> KRISHNA KUMAR DEWIVEDI	MS. M SARMAH MR. A DAS	
5	Cont.Cas(C)/508/2019	BHANU MOTI NATH <b>Versus</b> RAKESH KUMAR AND 2 ORS	MS D DAS MR H TALUKDAR	
6	Cont.Cas(C)/510/2019	AMAR DEKA <b>Versus</b> JISHNU BARUAH AND 2 ORS.	MR. N K KALITA	
7	Cont.Cas(C)/511/2019	AJIT DUTTA <b>Versus</b> RAKESH KUMAR, I.A.S. AND 2 ORS.	MR H TALUKDAR MS D DAS MR. R SARMA	
8	Cont.Cas(C)/514/2019	GOKUL ARANDHARA AND 120 ORS. <b>Versus</b> ASHOTOSH AGNORHOTRI AND 5 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	
9	Cont.Cas(C)/515/2019	BISWAJIT GOGOI AND 6 ORS. <b>Versus</b> ASHOTOSH AGNORHOTRI, IAS AND 5 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	
10	WP(C)/5737/2019 FIXED	NITA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, HEALTH

11	WP(C)/6503/2019	ZARINA BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. S K BHATTACHARYYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/6509/2019	PARAG MONI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MRS. K DEVI MR R ISLAM MR J RAHMAN	SC, SEC. EDU. GA, ASSAM
13	WP(C)/6513/2019	MOMOTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
14	WP(C)/6523/2019	SAGAR HAZORIKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. T SOM MR H DAS MR. P TELI	SC, HEALTH AND F W
15	WP(C)/6528/2019	MITRA ROY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MD F FARIDI MS. D GHOSH MR SAURADEEP DEY	SC, APDCL
16	WP(C)/6530/2019	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	ASSTT.S.G.I.
17	WP(C)/6531/2019	UPEN CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MD A A HUSSAIN	GA, ASSAM
18	WP(C)/6534/2019	SARAT CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PRASAD MR D KALITA	SC. TRANSPORT DEPTT.
19	WP(C)/6550/2019	ASHRAFUL ALOM AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN R ALI	SC, APDCL
20	WP(C)/6558/2019	DALIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, PERSONNEL DEPT.
21	WP(C)/6563/2019	GHANA KANTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
22	WP(C)/6569/2019	BIDHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	SC, CO OP

**ORDER (STAY VACATING)**

23	I.A.(Civil)/2864/2019 in WP(C)/691/2019	ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR <b>Versus</b> JIYEUR RAHMAN AND ANR	MR. B D KONWAR SR. ADV.	MR. B CHAKRABORTY
	<b>WITH</b> WP(C)/691/2019	JIYEUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MR S HUSSAIN	GA, ASSAM SC, A S A M B

**ORDER (IMPLEADMENT OF PARTY)**

24	I.A.(Civil)/2069/2019 in WP(C)/3011/2019	A.O.C. LABOUR UNION <b>Versus</b> MINERAL OIL WORKERS UNION AND 5 ORS	MR. B BARUAH MS P BATHARI	MR A DASGUPTA MR B DAS SC, I O C
	<b>WITH</b> WP(C)/3011/2019	MINERAL OIL WORKERS UNION <b>Versus</b> INDIAN OIL CORPORATION LTD AND 4 ORS.	MR A DASGUPTA MS. B DAS MR. B BARUAH MS P BATHARI MR. C BARUAH	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. C BASUMATARY SC, I O C

25	I.A.(Civil)/2807/2019 in WP(C)/5683/2019	SANJAY DAS <b>Versus</b> AMARENDRA KUMAR SARMA AND 3 ORS	MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, HEALTH
	<b>WITH</b> WP(C)/5683/2019	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, HEALTH
26	I.A.(Civil)/2875/2019 in WP(C)/8092/2018	ABDUL SELIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY R ALI	MR. S P CHOUDHURY MR. A S DHILLON
	<b>WITH</b> WP(C)/8092/2018	DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, AG SC, HEALTH
		<b>ADMISSION</b>		
27	WP(C)/7931/2017 FIXED	SAMBHURAM DIHINGIA and 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M BHAGABATI MS.B TALUKDAR MSG BORA	DR.B AHMED MR.B GOGOI SC, FINANCE SC, IRRIGATION
28	WP(C)/4219/2018 B/O	MANJOY BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS J H CHOUDHURY MR. M R Z CHOUDHURY MD. H BHUYAN	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)
29	WP(C)/4278/2018 B/O	AJMOL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS J H CHOUDHURY MR. M R Z CHOUDHURY	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT)
	<b>WITH</b> WP(C)/3638/2018	NAZMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MS J H CHOUDHURY MR. M R Z CHOUDHURY MD. H BHUYAN	GA, ASSAM MR. R BORPUJARI(SC,REVENUE) MR. D NATH(ASGA)
		<b>ARBITRATION PETITION MATTERS (AT 2 PM)</b>		
31	Arb.P./20/2019 FIXED	M/S. SHYAM SUNDAR MUKESH KUMAR <b>Versus</b> N.F. RAILWAY AND 2 ORS.	MR. A DEB MR. S Z RAHMAN	SC, NF RLY
32	Arb.P./21/2019 FIXED	M/S. SHYAM SUNDAR MUKESH KUMAR <b>Versus</b> N.F. RAILWAY AND 5 ORS	MR. A DEB MR. S Z RAHMAN	SC, NF RLY
		<b>ORDERS</b>		
33	W.P.(CrI.)/13/2019 FIXED	DR. HITESH BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA	ASSTT.S.G.I.
34	W.P.(CrI.)/14/2019 FIXED	DR. MIHIR KUMAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	ASSTT.S.G.I.
35	W.P.(CrI.)/15/2019 FIXED	DHARANI DHAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	ASSTT.S.G.I.
36	Cont.Cas(C)/193/2019 FIXED	MRIDUSMITA PATHAK <b>Versus</b> ROHINI KUMAR BORKOTOKY	MR B CHANDA MR. K I MAJUMDAR	MR. S S ROY
37	Cont.Cas(C)/311/2019 FIXED	JAYANTA KUMAR BANIK <b>Versus</b> SANJEEB KR. DAS AND 3 ORS.	MR A S TAPADAR MR. D HUSSAIN MR M AHMED MS. C DEKA	MR. N DHAR (R3, R4) MR. M NATH MR. A ROY MR. T U LASKAR (R3, R4) MS. S DASGUPTA (R3, R4) MS. U BARUAH (R3, R4)
38	I.A.(Civil)/2252/2019 FIXED in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM

**WITH**  
WP(C)/4633/2018

GHATFUL BANIA AND 10 ORS.  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR. A BHATTACHARJEE  
MR. J SARMAH

GA, ASSAM  
MR H K DAS (SC, GAUHATI  
HIGH COURT)

39 WP(C)/4849/2019  
FIXED

MOBARAK ALI  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. S H RAHMAN  
MR. D A KAIYUM  
MR E HUSSAIN

SC, PNRD  
SC, FINANCE

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 3:00 P.M.**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	PIL/1/2019 WITH WP(C) 218/19(D/O)	BIMAL BHARALI <b>Versus</b> ASSAM CRICKET ASSOCIATION (ACA) AND 3 ORS	MR. S K DEKA MR. A GAUTAM	
	<b>WITH</b> I.A.(Civil)/504/2019 <b>in</b> PIL/1/2019	BIMAL BHARALI <b>Versus</b> ASSAM CRICKET ASSOCIATION (ACA) AND 3 ORS	MR. A GAUTAM	MR. P N GOSWAMI
<b><u>ADMISSION</u></b>				
2	PIL/29/2018	NAYANDHIJU SHARMA <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MRS. M A OZAH MR. S CHAMARIA MR. M PHUKAN MR. D SARMAH MR. M ALI	MR. M K CHOUDHURY (R15) MR. A BHATTACHARYA (R12, R14, R17-19) GA, ASSAM MR. U K NAIR (R12, R14, R17-19) MR. M CHOUDHURY (R16) MR. M MAHANTA (R16) MR. S CHOUDHURY (R12, R14, R17-19) MR. J SINHA (R12, R14, R17-19) MR. B DEKA (R13) MR. H K DAS (R14) MR. S KHOUND (R9, R10) MR. P K MUNIR (R16) MR. P P BORTHAKUR (R14) MR. R A CHOUDHURY (R13) MR. P BHARDWAJ (R15) MS. N BORAH (R9, R10) MR. B P CHANGMAI (R13) MR. V A CHOWDHURY (R16) MAYUR DAS (R14) ASSTT.S.G.I. SC, CBSE

3	<b>WITH</b> PIL(Suo Moto)/3/2019	X X X X <b>Versus</b> IN RE - STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA, SC, GHC	
4	CrI.A./322/2019 WITH LCR 3 FILES & P.B. 2 NOS.	BIMAL BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	PP, ASSAM
5	<b>WITH</b> Death Sentence Ref./1/2018	THE STATE OF ASSAM <b>Versus</b> MOINUL HAQUE @ MONU		PP, ASSAM
6	<b>WITH</b> CRL.A(J)/71/2018	SALIM UDDIN @ SALIM <b>Versus</b> THE STATE OF ASSAM	MS. SUSMITA KANUNGOE, AMICUS CURIAE	MR. A K BHUYAN (INF.) MS. N CHOUDHURY (INF.) MR. M BORAH (INF.) MR. A KHOUND (INF.) MS S SARMA HAZARIKA (INF.) MR T TASHI (INF.) MS. Y S PHOM (INF.) PP, ASSAM
7	<b>WITH</b> CRL.A(J)/72/2018	MOINUL HAQUE @ MONU <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR, AMICUS CURIAE	PP, ASSAM
8	CrI.A./323/2019 WITH LCR 6 FILES	MD RAFIQUE UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK MS. R DUTTA MR. B J GHOSH	PP, ASSAM
9	CrI.A./327/2019	SRI TANKESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/722/2019 <b>in</b> CrI.A./327/2019	SRI TANKESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN	PP, ASSAM
<b><u>ORDERS</u></b>				
10	CRL.A(J)/119/2018 WITH OFFICE NOTE, LCR 5 FILES & P.B. 2 NOS.	RESHKA RAHUT <b>Versus</b> THE STATE OF ASSAM	SRI RAJIB DEV, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/122/2018 WITH OFFICE NOTE, LCR 5 FILES & P.B. 2 NOS.	TUNU URANG <b>Versus</b> THE STATE OF ASSAM	SRI JASADHIR DAS, AMICUS CURIAE	PP, ASSAM
<b><u>HEARING</u></b>				
12	CrI.A./9/2016 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	MD JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.N ZAMAN MR.S K JAIN MR.A GANGULY MR.A BORA	PP, ASSAM
	<b>WITH</b> I.A./115/2016 <b>in</b> CrI.A./9/2016	MD JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.N ZAMAN MR.S K JAIN MR.A GANGULY MR.A BORA	PP, ASSAM
13	CRL.A(J)/46/2017 WITH LCR 4 FILES & P.B. 2 NOS.	AJIT KUMAR <b>Versus</b> THE STATE OF ASSAM	MR.R DEV AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/82/2017 WITH LCR 6 FILES & P.B. 2 NOS.	JITEN MAHILI <b>Versus</b> THE STATE OF ASSAM	MR. J HUSSAIN AMICUS CURIAE	MR H SHARMA PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8215/2018 WITH LCR	SORAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/8231/2018 WITH LCR	THAKURDASHI SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8254/2018 WITH LCR	BHASAN ALI @ BATAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/8265/2018 WITH LCR	JAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/1577/2019	JOYTON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/2578/2019 WITH LCR	SHANEKA KHATUN @ SONEKA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MS. S D SAIKIA MS B DEVI MR. K P GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/3627/2019 WITH LCR 1 FILE, FIXED	SANDIPAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MRS. A BORAH MR. F A HASSAN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4082/2019 WITH LCR, FIXED	SATTAR ALI @ ABDUL SATTAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/4084/2019 WITH LCR, FIXED	KULSON NESSA @ KULSUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MD R ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4085/2019 WITH LCR, FIXED	JUGAL DAS @ JUGAL RANI DAS @ JUGAL SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/4108/2019 WITH LCR, FIXED	ABBASH ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/4168/2019 WITH LCR (IN ALL RECORDS), FIXED	NAJMA BEGUM BARBHUIYA @ NAJMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
13	WP(C)/4141/2019	MASTAB UDDIN @ MUSTAK HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b>			
14	WP(C)/4145/2019	NEHAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/4183/2019 FIXED	JABEDA KHATUN @ JUBEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4796/2019	REKHA DAS @ REKHA RANI DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K MIRA MR. A A MONDAL MR M HOQUE MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/4797/2019	PARESH SUTRADHAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B CHANDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/4799/2019	NISHA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS C MEDHI MR. S NATH MR. S N DEV NATH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/4803/2019	SAHAR BANU AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MS F N ZAMAN MS C. KALITA MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/4804/2019	FATEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/4805/2019	MUSSTT. SABEJAN KHATUN @ SHABJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/4807/2019	MAYNAL HAQUE MONDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

23	WP(C)/4809/2019	MUJIBUR ALI @ MUJIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR. S J ABDULLAH MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/4814/2019	MAHAMMAD ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS R BISWAS MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/4815/2019	ASATON NESSA BEWA @ ASATON BEWA @ ASATON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/4818/2019	KANAK SAHA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/4820/2019	SEFALI DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/4821/2019	KALU MIYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/4823/2019	MUSSTT. MAJIYA KHATUN @ MAJIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/4825/2019	LAL CHAND HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/4827/2019	SURUJ MIAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/4829/2019	UHAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC (R6) SC, F.T (R3TO5) SC, ELECTION COMMISSION. (R2)
33	WP(C)/4830/2019	PABITRA NATH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MS C. KALITA MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/4832/2019	HAMIDA KHATUN @ HAMEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS R BISWAS MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/4834/2019	SOBIL SHEIKH @ CHOBIR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/4836/2019	ALEHA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/6404/2019	MUZIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

**WITH**I.A.(Civil)/3487/2017  
in WP(C)/7371/2015

SATINDRA SINGH @ SATYENDRA SINGH HAZARI MD.K ALI

MSJ BHUYAN  
MR.A K DAS**Versus**

NABA JYOTI HAZARIKA and 5 ORS

**WITH**I.A.(Civil)/3488/2017  
in WP(C)/7371/2015

RAJEN ABANG and ANR

MR.H C SARMA

MSJ BHUYAN  
MR.A K DAS**Versus**

NABA JYOTI HAZARIKA and 4 ORS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 7**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CIVIL  
BENCH ( MAC.APPEAL MATTERS ) ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>ADMISSION</u></b>				
1	MACApp./86/2018 FIXED	ARUP RAJBONGSHI <b>Versus</b> HOMESWAR BARMAN	MR. R MAZUMDAR MRS. P RAI MR H BEZBARUA MR. U SARMA	MR. A DUTTA (R3) MRS. P M DUTTA (R3)
2	MACApp./599/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI LAKSHI DAS AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. I A TALUKDAR
	<b>WITH</b> I.A.(Civil)/2382/2018 in MACApp./599/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI LAKSHI DAS AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
3	MACApp./431/2019	YASMIN BEGUM <b>Versus</b> SRI DURGA PRASAD NATH AND ANR	MR. S BANIK	
<b><u>ORDERS</u></b>				
4	MC/604/2014 in MAC.APP.SL.NO. 207978	BIPLAB KANTI DEY, <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and 4 ORS,	MR.S C KEYAL MS.P BARUAH	MR. R C PAUL MS N RAJKONWAR
5	MC/17/2015 in MAC.APP.SL.NO.240613, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. ASHIMUDDIN AHMED and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MD.M U AHMED(R-1&2) MR.M U MONDALR-1and2 MSN NASRIN(R-1&2) MR.M HUSSAIN(R-1&2)
6	I.A./1940/2015 in MACApp./259508/2015	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI. RUPALI RAJPUT @ JAAN and 2 ORS.	MR.U K DUTTA MR.B KAKATI MR.K BORAH MRN BHUYAN	MR.S K DEORI(R-4) MR.N BHATRA(R- 1-3) MRG JALAN(R- 1-3)
	<b>WITH</b> MACApp./259508/2015 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> SMTI RUPALI RAJPUT @ JAAN and 2 ORS		

7	MACApp./176/2016 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT PUSPA DEVI and 2 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.P CHOUDHURYR-1 MS.S KHANIKAR(R-1) MS.P BARUAH(R-1)
	<b>WITH</b> I.A.(Civil)/862/2016 <b>in</b> MACApp./176/2016	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT PUSPA DEVI and 2 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.P CHOUDHURY(R-1) MS.S KHANIKARR-1 MS.P BARUAH(R-1)
8	MACApp./310/2016 FIXED	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MALATI GHATOWAR and 9 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR.K R BORA(R- 1,2,4&5) MR. R GOSWAMI (R10) MS. M SAIKIA (R10) MS. P BORTHAKUR (R10)
9	I.A.(Civil)/2109/2016 <b>in</b> MACApp./285189/2016	AMINA KHANAM and 7 ORS, <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and ANR,	MR.H R CHOUDHURY MR.J M SULAIMAN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
	<b>WITH</b> MACApp./285189/2016 (Filing Number)	AMINA KHANAM and 7 ORS, <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and ANR,		
10	I.A.(Civil)/166/2017 <b>in</b> MACApp./285331/2016	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> MRS. PHULARA BORGOPYARY and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.M J BARUAH(R-1)
	<b>WITH</b> MACApp./285331/2016 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MRS PHULARA BORGOPYARY and 2 ORS		
11	I.A.(Civil)/763/2017 FIXED <b>in</b> MACApp./291178/2017	HABIZUR RAHMAN, <b>Versus</b> SMT. ROWSHANARA KHATUN and 4 ORS,	MS.R CHOUDHURY MS.A BEGUM MR.H ALI	MR.S ISLAM(R- 1-4) MR.A CHOUDHURYR- 1-4 MS.M KONCH(R- 1-4)
	<b>WITH</b> MACApp./291178/2017 (Filing Number)	HABIZUR RAHMAN <b>Versus</b> SMT ROWSHANARA KHATUN and 4 ORS	MR.H ALI MRS.R CHOUDHURY	
12	I.A.(Civil)/1161/2017 <b>in</b> MACApp./293324/2017	FUTURE GENERALI INDIA INSURANCE CO. LTD. <b>Versus</b> MUSTT. FATEMA KHATUN and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. M TALUKDAR MR.P SUNDI R-2 MR. T PAUL
	<b>WITH</b> MACApp./293324/2017 (Filing Number)	FUTURE GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT FATEMA KHATUN and 2 ORS	MR.R GOSWAMI MS.M SAIKIA	
13	I.A.(Civil)/1734/2017 <b>in</b> MAC.APP.SL.NO.291357, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. USHA NATH and 5 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.P DOWERAH MR.SIDHANT DUTTA MS.S THAKURIA	MR. U K DUTTA (R1,4,5 AND 6) MR. B KASHYAP (R1,4,5 AND 6)
14	MACApp./848/2018 WITH LCR, FIXED, I.A.(C) 1710/16 <b>in</b> MAC.APP. SL.NO.281790	NATIONAL INSURANCE CO. LTD <b>Versus</b> MRS. NEHA AGARWALLA and 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI MRS. A BORAH	MR. S DUTTA(R-4) MS. N MODI(R-4) MS. M CHOUDHURY(R-4) MR. C SHARMA(R-4) MS. P DOWERAH(R-4) MS. S THAKURIA MR. SIDHANT DUTTA(R-4)
	<b>WITH</b> I.A.(Civil)/1710/2016 <b>in</b> MACApp./848/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MRS. NEHA AGARWALLA and 5 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

15	I.A.(Civil)/1687/2018 in MACApp./386/2018	ON THE DEATH OF THE MADAN RAJBONGSHI HIS LEGAL REPRESENTATIVES SRI RAMESH RAJBONGSHI and ANR <b>Versus</b> SRI PANKAJ PATHAK and 2 ORS	MS P C B NAIR MR. S K JAIN	MR. A J SAIKIA (R3) MR. U K DUTTA (R3) MS B KASSHYAP (R3)
	<b>WITH</b> MACApp./386/2018	ON THE DEATH OF THE MADAN RAJBONGSHI HIS LEGAL REPRESENTATIVES SRI RAMESH RAJBONGSHI and ANR <b>Versus</b> SRI PANKAJ PATHAK and 2 ORS	MS P C B NAIR MR. S K JAIN MR. S K JAIN	MR T RAJBONGSHI MR. B P SINHA
16	I.A.(Civil)/1791/2018 in MACApp./422/2018	SRI NAWANEET GOGOI <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENETLA MS. I KEITZAR MR. D BANIA	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)
	<b>WITH</b> MACApp./422/2018	SRI NAWANEET GOGOI <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENETLA MS. I KEITZAR MR. D BANIA	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA
17	I.A.(Civil)/1975/2018 FIXED in MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
	<b>WITH</b> MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
	<b>WITH</b> I.A.(Civil)/1976/2018 in MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	
18	I.A.(Civil)/2011/2018 in MACApp./518/2018	MTI PROTIMA BORO@ PROTIMA SAIKIA <b>Versus</b> SRI BIPUL BASUMATARY	MR. K R BORA	MR. K K BHATTA (R2) MR J JOHN (R2) MS JONA TALUKDAR (R2)
	<b>WITH</b> MACApp./518/2018	SMTI PROTIMA BORO@ PROTIMA SAIKIA AND ANR <b>Versus</b> SRI BIPUL BASUMATARY	MR. K R BORA	
19	I.A.(Civil)/2024/2018 in MACApp./526/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI MAHESWAR KALITA AND 2 ORS	MR. P HAZARIKA MR A BARMAN MR. H S BORAH MS. P DAS	MR J P DAS MRS. R DEVI MR. A R TAHBILDAR
	<b>WITH</b> MACApp./526/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI MAHESWAR KALITA AND 2 ORS	MR. P HAZARIKA MR A BARMAN MR. H S BORAH	
	<b>WITH</b> I.A.(Civil)/2028/2018 in MACApp./526/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI MAHESWAR KALITA AND 2 ORS	MR. P HAZARIKA MR A BARMAN MR. H S BORAH MS. P DAS	
20	I.A.(Civil)/2030/2018 in MACApp./529/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI NITAMONI BORA BURAGOHAIN AND 2 ORS	MR. N BARMAN MR. A KALITA	
	<b>WITH</b> MACApp./529/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI NITAMONI BORA BURAGOHAIN AND 2 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	

21	I.A.(Civil)/2133/2018 in MACApp./544/2018  <b>WITH</b> MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI <b>Versus</b> SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	
22	I.A.(Civil)/2499/2019 FIXED in MACApp./991/2019 <b>WITH</b> MACApp./991/2019 (Filing Number)	SRI RAKTIM PRABAL GOSWAMI <b>Versus</b> SRI KRISHNA SHARMA  NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> SMTI. SARASWATI PURBA AND 6 ORS.  NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI SARASWATI PURBA AND 6 ORS  <b>HEARING</b>	MR. A K GUPTA MR. R S MISHRA  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
23	MACApp./149/2014 WITH LCR	JAHIRUL ISLAM LASKAR @ JAHIRUL HAQUE, <b>Versus</b> MD. EADI MIA CHOUDHURY and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MR.R K BHATRA MR A SAIKIA MS.J BHAGAWATI MS.A A KHANAM
24	MACApp./101/2016 WITH LCR  <b>WITH</b> MC/104/2016 in MACApp./101/2016	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> SMTI BHARATI KATHAR and 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.D R SARMA
25	MACApp./86/2017 CAVT. NO. 410/2016 WITH LCR 2 FILES, CAVT. 410/16(D/O)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI KALPAN KUMARI DEKA and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.P BORTHAKUR	MR.S M SARMA MR.K GOGOI MS.S MEDHI R-5 FOR CAVEATOR MRS.S DEKA(R-5) MRS.R GOGOI(R-5) MR.A BAISHYA
26	MACApp./98/2017 WITH LCR 1 FILE  <b>WITH</b> CO/21/2017 in MACApp./98/2017	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NITANJALI DEVI SAIKIA and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR. P D NAIR (R-1) MR. G ALAM (R-1) MR. H ROHMAN (R-1)
27	MACApp./639/2017 WITH LCR 4 FILES	SMTI NITANJALI DEVI SAIKIA and ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MR.S P SHARMAR-1
28	MACApp./667/2017	SRI TANKESWAR DEKA <b>Versus</b> THE ORIENTAL INSURANCE COP. LTD and 3 ORS	MR. A MANNAF MS. F BEGUM MD. K ALI	MR. S K GOSWAMI (R1) MR. A KHAN (R2 & R3) MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MR. B K GOSWAMI (R1) MS. P BORTHAKUR (R4) MR. R SHARMA (R1) MR. R KATHKATIA (R1)
29	MACApp./2/2018 WITH LCR	SMTI BANTI DEKA and ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD and 5 ORS  DILIP KUMAR AGARWAL <b>Versus</b> LOBARAM BARUAH	MRS.F BEGUM MR.A MANNAF MD.K ALI  MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A KHAN (R2 & R3) MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)  MR. A DUTTA (R3) MR. A GANGULY MS N RAJKONWAR MRS. P M DUTTA (R3)



=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/6776/2018 B/O	PARGHAT KARHAPORIA MEEN ATMA SAHAYAK GUT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K GOGOI MR. M SAIKIA	GA, ASSAM MR. A DEY (R4)
<b>MOTION</b>				
2	WP(C)/5537/2019 FIXED	RAMESH SIKARIA <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND ANR.	MR A TEWARI MS. P ADHIKARI	MR. S K GOSWAMI (R-1 & 2)
3	WP(C)/5933/2019 FIXED	KUHOI ZHIMO <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G GOSWAMI MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	SC, RAILWAY
4	WP(C)/6112/2019 FIXED	SUKLESWAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	SC, PNRD GA, ASSAM
5	WP(C)/6444/2019	GAJENDRA MISHRA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R BORA MR. R DOWARAH	SC, FOREST SC, FINANCE SC, KARBI ANGLONG
6	WP(C)/6448/2019	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY	SC, PNRD GA, ASSAM
7	WP(C)/6450/2019	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 3 ORS	MR. A SATTAR MR Z MUKIT	GA, ASSAM SC, REVENUE
8	WP(C)/6453/2019	ANITA MECH AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
9	WP(C)/6456/2019	RAJAB ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM SC, REVENUE MR. N BORDOLOI

10	WP(C)/6458/2019	PAWAN KUMAR BAGRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A ROY MR. S SHARMA	GA, ASSAM
11	WP(C)/6465/2019 B/O	M/S. MARAJAN MEEN PALAN ATMA SAHAYAK GOT <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BANIK A N HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH
12	WP(C)/6483/2019	AMINUR RAHMAN MALLIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM
13	WP(C)/6490/2019	KUMUD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D SAIKIA MR. K BAISHYA	SC, FOREST
14	WP(C)/6496/2019	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BANIK A N HUSSAIN	SC, PNRD GA, ASSAM
15	WP(C)/6497/2019	JOYNAL ABDIN <b>Versus</b> THE STATE OF ASSAM ANAD 4 ORS.	MR. B RAHMAN	SC, PNRD
16	WP(C)/6499/2019	DULAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM SC, GMC
17	WP(C)/6501/2019	M/S. PIRDAN CHHAGANLAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, A S A M B SC, AGRI. DEPARTMENT
18	WP(C)/6508/2019	SANJIT KR. NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR D C NATH	SC, P H E
19	WP(C)/6514/2019	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR. B RAHMAN MD. I H KHAN	SC, CO OP
20	WP(C)/6519/2019	NABIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR H AHMED MS. P AHMED MR. S M RAHMAN MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/6524/2019 CAVT. NO.0916/2019	ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B CHAKRABORTY MR M SARMA MR S HUSSAIN	GA, ASSAM MR D GOGOI FOR CAVEATOR SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT SC, APEX BANK
22	WP(C)/6525/2019 CAVT. NO.0653/2019	REHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M BISWAS MS H KONWAR MS B BORA MR. M BASUMATARY	SC, PNRD MS D BORGOHAIN MR. P GOHAIN FOR CAVEATOR
23	WP(C)/6537/2019	DELZAN KHATUN AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHID MS. M R DEVI	SC, PNRD GA, ASSAM
24	WP(C)/6541/2019	SUBUDH DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC
25	WP(C)/6542/2019	JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/6549/2019	NO. 11 PART-V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
27	WP(C)/6562/2019	NILAKSHI MEDHI <b>Versus</b> THE NATIONAL HEALTH MISSION AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	SC, NHM

**ORDER (STAY VACATING)**

- 28 I.A.(Civil)/2590/2019  
in WP(C)/462/2019
- ABDUL AHAD CHOUDHURY  
**Versus**  
MONGAL SINGH RANGPHAR AND 56 ORS
- MD F H LASKAR  
MR. A M BARBHUIYA  
MS A BEGUM  
MR. J N ISLAM
- MR. K A MAZUMDER
- WITH**  
WP(C)/462/2019
- MONGAL SINGH RANGPHAR AND ANR.  
**Versus**  
SOFIK UDDIN CHOUDHURY AND 55 ORS.
- MR. K A MAZUMDER  
MR. A MALIK
- MR. A M BARBHUIYA (R13)  
MS. M MEDHI (R13)
- 29 I.A.(Civil)/2874/2019  
in WP(C)/5441/2018
- UNITED BANK OF INDIA  
**Versus**  
M/S STEEL AND GRIP AND 3 ORS
- MR. A PARVEZ
- MR. M KATAKI
- WITH**  
WP(C)/5441/2018
- M/S. STEEL AND GRIP AND ANR.  
**Versus**  
THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.
- MR. M KATAKI
- MR. A PARVEZ (R3)  
MR. S SINGHA (R3)  
MR. B ROY (R3)
- 30 I.A.(Civil)/5820/2018
- ABU HASSAN TARIQUE AHMED  
**Versus**  
THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.
- MR. M KATAKI

**ORDER (IMPLEADMENT OF PARTY)**

- 31 I.A.(Civil)/2908/2019  
in WP(C)/3790/2019
- M/S. UDDIPTA AUTO SERVICE  
**Versus**  
OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.
- MR. R P KAKOTI SR. ADV.  
MR. S SUTRADHAR
- MR. T DAS
- WITH**  
WP(C)/3790/2019  
CAVT. NO. 0507/2019
- M/S. UDDIPTA AUTO SERVICE  
**Versus**  
OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.
- MR. R P KAKOTI SR. ADV.  
MR. S SUTRADHAR
- MR G N SAHEWALLA  
MR. T DAS (ALL RESPONDENTS)  
MS J DEKA  
FOR CAVEATOR
- WITH**  
I.A.(Civil)/2591/2019  
in WP(C)/3790/2019
- M/S. UDDIPTA AUTO SERVICE  
**Versus**  
OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.
- MR. R P KAKOTI SR. ADV.  
MR. S SUTRADHAR
- MR. T DAS
- 32 I.A.(Civil)/2912/2019  
in WP(C)/3789/2019
- M/S. DHANSIRI VALLEY OIL CARRIER  
**Versus**  
OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS
- MR. R P KAKOTI SR. ADV.  
MR. S SUTRADHAR
- MR. T DAS
- WITH**  
WP(C)/3789/2019
- M/S. DHANSIRI VALLEY OIL CARRIER  
**Versus**  
OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS
- MR. S SUTRADHAR
- MR G N SAHEWALLA  
MR. T DAS (ALL RESPONDENTS)  
MR. T DAS (ALL RESPONDENTS)
- WITH**  
I.A.(Civil)/2493/2019  
in WP(C)/3789/2019
- M/S. DHANSIRI VALLEY OIL CARRIER  
**Versus**  
OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS
- MR. R P KAKOTI SR. ADV.  
MR. S SUTRADHAR
- MR. T DAS

**ADMISSION**

- 33 Co.Appl./1/2017  
P/H, WITH RECORDS OF NCLT(3 NOS)
- M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD.  
**Versus**  
THE OFFICIAL LIQUIDATOR
- MR.D KALITA  
MS.J R THAKUR  
MR.A THAKUR
- MR.K GOSWAMI  
MS.A NEOG  
MR.A SANDILYA
- WITH**  
Co.Appl./6/2014
- THE OFFICIAL LIQUIDATOR  
**Versus**  
JITU GOSWAMI and ANR
- MR.K GOSWAMI  
MR.R R KAUSHIK
- MR.D SAIKIA  
MR.R BORPUJARI
- WITH**  
Co.Appl./7/2014
- THE OFFICIAL LIQUIDATOR  
**Versus**  
JITU GOSWAMI and ANR
- MR.K GOSWAMI  
MR.R R KAUSHIK
- MR.D SAIKIA  
MR.R BORPUJARI

36	WP(C)/4344/2017	M/S. N.B.ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M DAS MR.D GOGOI MR.H K BARUAH MS.N DAS	GA, ASSAM MR H K SARMA (SC, APGCL)
37	WP(C)/4757/2017 FIXED	SANJIB RANJAN SAHA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B K SEN MR.S ROY MR.K BAISHYA MS.S BIN MR.F HAQUE	GA, ASSAM
38	WP(C)/6356/2017	PANKAJ KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. I ALAM MR. T SK	GA, ASSAM MR. P N GOSWAMI SC, PHE DEPT. R - 7 MR. D NATH(ADDL. SR. GA, ASSAM, (R- 1 TO 6 & 8))
39	WP(C)/7183/2018	SAIFULLA MOHAMMAD KHALID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, P H E
	<b>WITH</b>			
40	WP(C)/5805/2018	KAMRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, IRRIGATION SC, HEALTH
41	WP(C)/7783/2018	M/S. BRAHMAPUTRA ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b>			
42	WP(C)/7807/2018	M/S. SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	<b>WITH</b>			
43	WP(C)/7813/2018	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	<b>WITH</b>			
44	WP(C)/7829/2018	AJAY JALAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
45	WP(C)/8504/2018	PANNALAL SAHU AND 4 ORS. <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND 5 ORS.	MR. B C DAS MS S K CHAUHAN MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR A KUNDU (R4) SC, C B I SC, GHC
46	WP(C)/200/2019	VARUN AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	GA, ASSAM SC, REVENUE
47	WP(C)/4093/2019 FIXED	LABANYA BARO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N D SARMA MR MINTU SAIKIA	GA, ASSAM SC, AG
48	WP(C)/4481/2019 FIXED	ARJUN KUMAR DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
49	WP(C)/4604/2019 FIXED	DILIP CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM ASSTT.S.G.I. SC, FOREST
50	WP(C)/4910/2019 CAVT. NO.0656/2019	PARGHAT KARHAPARIA MEEN SELF HELP GROUP AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	GA, ASSAM MR. S ISLAM MR A HAWARI FOR CAVEATOR
51	WP(C)/5276/2019 FIXED	PABITRI MANDAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	GA, ASSAM
52	WP(C)/5809/2019 FIXED	BIHARIJI AGRO FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	GA, ASSAM

**ORDERS**

53	Review.Pet./166/2018 WP(C) 34/2014(D/O)	SRI RAM CHANDRA DUTTA AND 13 ORS <b>Versus</b> SMTI JYOTSHNA DAS AND 7 ORS	MS. P DEBNATH MR. A K PURKAYASTHA MR. R C PAUL	GA, ASSAM MR D C K HAZARIKA MS J KALITA SC, L R DEPT.
54	WP(C)/7326/2018	GIRIN DEKA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
55	WP(C)/7428/2018	M/S. JORBAGH TEA COMPANY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. S BORDOLOI	SC, APDCL
56	Review.Pet./121/2019 WP(C) 4774/2019(D/O), FIXED	SRI JAGADISH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. R K BORA
57	WP(C)/1145/2019	GAITHOULUNG RONGMEI <b>Versus</b> THE STATE OF ASSAM AND 25 ORS.	MR. R M DAS	MR H R A CHOUDHURY (R5,R6,R8-R14,R16-R26) GA, ASSAM MR. R MAJUMDAR (R5,R6,R8-R14,R16-R26) MRS. R RONGMEI (R5,R6,R8-R14,R16-R26) MRS. S ISLAM (R5,R6,R8- R14,R16-R26) SC, REVENUE
58	WP(C)/2551/2019 FIXED	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	SC, GMC
59	WP(C)/2880/2019	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. B C DAS GA, ASSAM MR J H SAIKIA
60	WP(C)/5542/2019	M/S. AGRI DEVELOPMENT CENTER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. B CHOUDHURY SC, AGRI. DEPARTMENT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL  
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING  
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1	Crl.A./190/2018 ( AT 10:30 A.M. )	DANDESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. D TIWARI	MR. D. DAS, ADDL. PP, ASSAM
2	Crl.A./39/2019 ( AT 10:30 A.M. )	MANZUR RAHMAN BARBHUIYA @ MANJUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	MS. A AHMED (R2) MR. B B GOGOI, ADDL PP, ASSAM
<b>DELIVERY OF ORDER</b>				
3	Bail Appln./1672/2019 ( AT 10:30 A.M. )	ARUP DAS @ BIKRAM ASSAM <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS B LAHKAR B LAHKAR MR. Z RAHMAN	MR. P.P. BARUAH, PP, ASSAM
4	Bail Appln./2128/2019 ( AT 10:30 A.M. )	AJANTA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. P.P. BARUAH, PP, ASSAM
<b>MOTION</b>				
5	AB/2798/2019 WITH OFFICE NOTE	ZIAUR RAHMAN @ GYAS BHAI <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
6	Crl.A./210/2017	SMT ANAMIKA BARMAN <b>Versus</b> SRI DIPULJYOTI HAZARIKA	MR.P DAS MR.N K KALITA	
7	Crl.A./242/2019	SHRAWASTHI AGROTECH PVT. LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR U SARMA MR P BARGOHAIN	PP, ASSAM
8	Crl.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB

9	Crl.A./326/2019 B/O	KITAB ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/721/2019 <b>in</b> Crl.A./326/2019	KITAB ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
10	Bail Appln./1936/2019 FIXED	ARMAN BHAI @ MOHD. ARMAN BHAY <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./2369/2019 FIXED	PRANAB KR. BHATTACHARJYA <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
12	Bail Appln./2371/2019 FIXED	JUGAL BORUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
13	AB/1703/2019 FIXED	JANI RAKESH HARISH KUMAR <b>Versus</b> UNION OF INDIA	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	SC, NCB
14	AB/1837/2019 FIXED	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b><u>ORDERS</u></b>				
15	Crl.M.C./593/2012 WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./131/2012	MD. ABDUL MAZID, <b>Versus</b> THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
	<b>WITH</b> Crl.A./131/2012	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	PP, ASSAM
	<b>WITH</b>			
16	Crl.A./58/2012	MD. JAYNUR ALI @ JAYNUR RAHMAN, <b>Versus</b> THE STATE OF ASSAM,	MR.S C BISWAS MR.J C BARMAN MS.M SARMAH MR.F HAQUE	PP, ASSAM
17	Crl.L.P./51/2016 WITH OFFICE NOTE <b>in</b> Crl.A./276591/2016	M/S GUPTA HARDWARE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.M K NATH MS.P BURAGOHAIN	PP, ASSAM
	<b>WITH</b> Crl.A./276591/2016 (Filing Number)	M/S GUPTA HARDWARE PVT LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.M K NATH MS.P BURAGOHAIN	
18	Crl.A./90/2016 WITH OFFICE NOTE & LCR 5 FILES	DUNUMANI BAYAN <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.B BISHAYA MR.B U LASKAR	DR.B AHMED(R- 2-4) MR.N HAQUE(R- 2-4) MRK UDDINR- 2-4 MR.M HUSSAIN(R-2-4) MR.S R BARBHUIYA(R- 2-4) PP, ASSAM



19	Crl.L.P./57/2017 WITH OFFICE NOTE <b>in</b> Crl.A./297522/2017  <b>WITH</b> Crl.A./297522/2017 (Filing Number)  <b>WITH</b> I.A.(Crl.)/411/2017	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,  DIRECTOR CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI J. SATHYAMURTI and 2 ORS  DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,	MR.S C KEYAL SC, CBI  MR.S C KEYAL SC, CBI	
20	Crl.A./59/2017 WITH OFFICE NOTE	BAJAJ ELECTRICALS LIMITED <b>Versus</b> THE STATE OF ASSAM and ANR	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE	PP, ASSAM
21	Crl.A./102/2017 WITH OFFICE NOTE	UNION OF INDIA <b>Versus</b> MD HOKRUL ALOM	MR.S C KEYAL ASSTT.S.G.I.	
22	Crl.A./136/2017 WITH OFFICE NOTE	SRI MANOJ BAGREE <b>Versus</b> SRI ILTAF ALI	MR.S C KEYAL MS.P BARUAH MRS.G SARMA	
23	Crl.A./272/2017 WITH OFFICE NOTE & LCR 2 FILES	SRI PRAMATH CH SARMAH <b>Versus</b> SRI SUJIT PAUL	MR.P ROY MS.R DUTTA	
24	Crl.A./273/2017 WITH OFFICE NOTE & LCR 1 FILE	M/S T.G. ENTERPRISES <b>Versus</b> SRI GAJENDRA DEKA	MRG JALAN MS.A BARMAN	
25	Crl.A./329/2017 WITH OFFICE NOTE & LCR 5 FILES	DILJAR HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
26	Crl.L.P./62/2018 WITH OFFICE NOTE <b>in</b> Crl.A./311378/2017 <b>WITH</b> Crl.A./311378/2017 (Filing Number)  <b>WITH</b> I.A.(Crl.)/426/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SMT. HALIDA KHATOON  CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SMT HALIDA KHATOON  CENTRAL BUREAU OF INVESTIGATION, <b>Versus</b> SMT HALIDA KHATOON	MR. S C KEYAL SC, CBI  MR. S C KEYAL SC, CBI	
27	I.A.(Crl.)/617/2018 WITH LCR 1 FILE, FIXED <b>in</b> Crl.A./306171/2017  <b>WITH</b> Crl.A./306171/2017 (Filing Number)  <b>WITH</b> Crl.L.P./103/2018	SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR  NAKUL CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM and ANR.  SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED  MR.L R MAZUMDER MR I HUSSAIN  L R MAJUMDAR MR. I HUSSAIN MR E AHMED	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN MR. S K DEKA PP, ASSAM  MR. PP, ASSAM PP, ASSAM  PP, ASSAM
28	Crl.L.P./4/2019 WITH OFFICE NOTE & LCR 9 FILES <b>in</b> Crl.A./10813/2018	DR. JASMINE BEGUM <b>Versus</b> DR. JAHAN IQBAL AHMED AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. B BORA	MR. A M BORA (R1) MR. D GOGOI (R1) MS. C CHOUDHURY (R1) MS P DASGUPTA (R1) PP, ASSAM

	<b>WITH</b> CrI.A./10813/2018 (Filing Number)	DR. JASMINE BEGUM <b>Versus</b> DR JAHAN IQBAL AHMED AND ANR		
29	CrI.L.P./17/2019 WITH LCR 2 FILES <b>in</b> CrI.A./10507/2018	SRI BIJOY KUMAR DAS, <b>Versus</b> RAM PRIT SHAH AND ANR	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L PHUKAN	PP, ASSAM
	<b>WITH</b> CrI.A./10507/2018 (Filing Number)	SRI BIJOY KUMAR DAS <b>Versus</b> SRI RAM PRIT SHAH AND ANR		
30	CrI.L.P./58/2019 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./4386/2019	SARADA ASSOCIATES <b>Versus</b> RAJU SHIL	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA MS. S. TODI	
	<b>WITH</b> CrI.A./4386/2019 (Filing Number)	SARADA ASSOCIATES <b>Versus</b> RAJU SHIL		
31	CrI.L.P./65/2019 <b>in</b> CrI.A./1461/2019	PANNA PRAGATI INFRASTRUCTURE PVT. LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K JAIN	PP, ASSAM
	<b>WITH</b> CrI.A./1461/2019 (Filing Number)	PANNA PRAGATI INFRASTRUCTURE PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		
	<b>WITH</b> I.A.(CrI.)/637/2019	PANNA PRAGATI INFRASTRUCTURE PVT. LTD., <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K JAIN	PP, ASSAM
32	CrI.A./81/2019 WITH OFFICE NOTE & LCR 1 FILE	DIPAK KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K SAHU MR. S SAHU	MR Z ALAM MR. S P BHATTACHARJEE MS. S NAZNEEN PP, ASSAM
33	CrI.A./99/2019 WITH OFFICE NOTE & LCR 5 FILES	SHRI RANJIT DAS @ POTOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/192/2019 <b>in</b> CrI.A./99/2019	SHRI RANJIT DAS @ POTOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	PP, ASSAM
34	CrI.A./109/2019 WITH OFFICE NOTE & LCR 3 FILES, FIXED	SRI AJAY GOUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MS. L YANGZOM MS P BATHARI MS S HASNU	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/219/2019 <b>in</b> CrI.A./109/2019	SRI AJAY GOUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MS. L YANGZOM MS P BATHARI MS S HASNU	PP, ASSAM
35	CrI.A./187/2019 WITH LCR 4 FILES	SRI BINOY KONWAR AND 2 ORS. <b>Versus</b> STATE OF ASSAM AND ANR	MR. U K DEKA MS. P BORAH	PP, ASSAM
36	I.A.(CrI.)/378/2019 WITH LCR 5 FILES <b>in</b> CrI.A./177/2019	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
	<b>WITH</b> CrI.A./177/2019	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
37	I.A.(CrI.)/437/2019 WITH OFFICE NOTE <b>in</b> CrI.A./3579/2019	SRI MAHENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R D BHUYAN MS. N M DEKA	PP, ASSAM

**WITH**  
CrI.A./3579/2019  
(Filing Number)

SRI MAHENDRA KALITA  
**Versus**  
THE STATE OF ASSAM AND ANR

**HEARING**

38	CrI.A./14/2011 WITH LCR 5 FILES	JATIN SIL SARMA @ JATIN SIL and ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MR.K U AHMED MR.M HOSSAIN	PP, ASSAM
39	CrI.A./45/2011 WITH LCR 3 FILES	THE UNION OF INDIA <b>Versus</b> PRADIP GUPTA	MR.R C DAS MR.B DAS MRP GOGOI MISSB R DOLEY	MR.S J SARMA MR.S S YADAV
40	CrI.A./123/2011 WITH LCR, FIXED	BIJU KOTOKY @ BIJU KATAKY <b>Versus</b> THE STATE OF ASSAM	MR.B D KONWAR MR.R KALITA MISSP CHOUDHURY MRS.J M KONWAR MR.B BORPATRAGOHAIN	PP, ASSAM
41	CrI.A./189/2016 WITH OFFICE NOTE & LCR 5 FILES	MD ALFRED HUSSAIN @ ABUSARIF and 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P2-P4) MR. H ALI (P2-P4) MR. M HOSSAIN (P2-P4) MR. M HOSSAIN (P2-P4) MR. K U AHMED	MR. M A SHEIKH MD. M H CHOUDHURY MS. F INTAZ PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/540/2016 <b>in</b> CrI.A./189/2016	MD.FAKHRUL ISLAM <b>Versus</b> MD.MISTER JINNAH @ MISTER HUSSAIN AND 3 ORS	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	MR.A B ROY MR.R DUBEY MR.R KALITA PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/178/2018 <b>in</b> CrI.A./189/2016	MD. ALFRED HUSSAIN @ ABU SARIF <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN	MR. M A SHEIKH MS F INTAZ PP, ASSAM
42	CrI.A./393/2018 WITH LCR 5 FILES, FIXED	MD MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS R BEGUM MD. A MATLIB MR. A S CHOUDHURY MR R A AHMED	PP, ASSAM
43	CrI.A./396/2018 WITH LCR 2 FILES	AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
	<b>WITH</b> I.A.(CrI.)/1028/2018 <b>in</b> CrI.A./396/2018	AMELA HAQUE SEIKH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
44	CrI.A./119/2019 WITH LCR 5 FILES, FIXED	SRI ANJAL DOLEY @ ABHINASH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS. J M RABHA MR. T DOLEY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/248/2019 <b>in</b> CrI.A./119/2019	SRI ANJAL DOLEY @ ABHINASH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS. J M RABHA MR. T DOLEY	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019

10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 11**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Tr.P.(C)./71/2019	JHUMKI DUTTA <b>Versus</b> RAJESH DUTTA	MR. S SAHA	
2	Tr.P.(C)./72/2019	CHOITALI RAY <b>Versus</b> TRINATH SAHA	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	
3	CRP(I/O)/223/2019	BIMALA DEVI <b>Versus</b> SHANKARI DEVI AND 4 ORS.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
4	CRP(I/O)/224/2019	MAJNUR ALI AND 10 ORS. <b>Versus</b> RAHAMCHENI KHATUN AND 27 ORS.	MS M KASHYAP MR A ZAMAN MS R RABHA	
	<b>WITH</b> I.A.(Civil)/2397/2019 <b>in</b> CRP(I/O)/224/2019	MAJNUR ALI AND 10 ORS. <b>Versus</b> RAHAMCHENI KHATUN AND 27 ORS.	MS M KASHYAP MR A ZAMAN MS R RABHA	
5	WP(C)/6122/2019 FIXED	THE AHMED TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S SARMA MR. C CHAKRAVARTY	SC, TAXES
<b>ADMISSION</b>				
6	CRP(I/O)/5/2015	MD. MATASIR ALI and 4 ORS. <b>Versus</b> SAHARIA KURMI	MR.B DEB MR.R HAZARIKA	
7	CRP(I/O)/229/2017	BIMALA AGARWALLA TODI and 2 ORS <b>Versus</b> ANDREW YULE and CO. LIMITED	MR.M K MISHRA	MR. N C DAS MR. A DAS MS. M DEVI MS. M M BORAH
8	Tr.P.(C)./35/2018	PUNAM SAHA <b>Versus</b> PRADIP KUMAR SAHA	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN MR E HUSSAIN	MR K K DAS MR M K DAS
9	CRP(I/O)/304/2018 CAVT. NO.0780/2018	AXIS BANK LTD. <b>Versus</b> ISWAR PRASAD JALAN	MR. M SHARMA	MR. S S ROY FOR CAVEATOR

10	<b>WITH</b> CRP(I/O)/303/2018  CAVT. NO. 0783/2018	AXIS BANK LTD. <b>Versus</b> SARITA AGARWALLA	MR. M SHARMA	MR. S S ROY FOR CAVEATOR
11	CRP(I/O)/402/2018 FIXED	G AND T RESOURCES WORLDWIDE AND 6 ORS. <b>Versus</b> NAVEEN GOENKA	MR. N C DAS MS. M BORAH MS. M DEVI MS A DAS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI
12	CRP(I/O)/9/2019	WATER AND POWER CONSULTANCY SERVICES (I) LTD. (WAPCOS) <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL	I HASIEB MR. H RAHMAN MR. P P DUTTA	SC, K A A C
13	<b>WITH</b> CRP(I/O)/8/2019	WATER AND POWER CONSULTANCY SERVICES (I) LTD. (WAPCOS) <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL	I HASIEB MR. H RAHMAN MR. P P DUTTA	SC, K A A C
14	Arb.A./14/2019 CAVT. NO.0876/2019	SRI MAHESH SHARMA <b>Versus</b> MASKARA TEA ESTATE	MR. B. DUTTA MR. S DEKA MS. J BORO	MR G N SAHEWALLA MR D SENAPATI MR. M SAHEWALLA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2856/2019 <b>in</b> Arb.A./14/2019	SRI MAHESH SHARMA <b>Versus</b> MASKARA TEA ESTATE	MR. B. DUTTA MR. S DEKA MS. J BORO	MR G N SAHEWALLA MR D SENAPATI FOR CAVEATOR MR. M SAHEWALLA
15	FAO/15/2019	SMT. ANITA LODH <b>Versus</b> SHRI SANJIB LODH AND ANR	MR R K MOUR MR P DAS MR. A K SINGH	MR. I A TALUKDAR
16	Tr.P.(C)./20/2019	MRIDUL CHANDRA SARMA @ MRIDUL SARMA <b>Versus</b> SUTRISHNA SARMA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS. A DEVI (LEGAL AID COUNSEL)
17	FAO/38/2019	SRI HAREKRISHNA TALUKDAR <b>Versus</b> NATIONAL BOARDS LIMITED	MR. A C SARMA MR P C GOSWAMI MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> I.A.(Civil)/2526/2019 <b>in</b> FAO/38/2019	SRI HAREKRISHNA TALUKDAR <b>Versus</b> NATIONAL BOARDS LIMITED	MR. A C SARMA MR P C GOSWAMI MR G BHARADWAJ MR B DEORI	
18	FAO/43/2019 CAVT. NO.0679/2019 FIXED	SRI ASHOK KUMAR PATWA <b>Versus</b> SRI SUNDARLAL NAHATA AND 20 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. P KHATANIAR FOR CAVEATOR MRS. N RAHMAN
	<b>WITH</b> I.A.(Civil)/2805/2019 <b>in</b> FAO/43/2019	SRI ASHOK KUMAR PATWA <b>Versus</b> SRI SUNDARLAL NAHATA AND 20 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. P KHATANIAR MRS. N RAHMAN FOR CAVEATOR
19	FAO/46/2019 CAVT. 289/2019, FIXED	SRI BIKASH GOGOI <b>Versus</b> SRI ALOK BAGARIA AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR A D CHOUDHURY MR. S DEKA MS. J BORO MR D TUMUNG FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2852/2019 <b>in</b> FAO/46/2019	SRI BIKASH GOGOI <b>Versus</b> SRI ALOK BAGARIA AND 5 ORS	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR A D CHOUDHURY MR. S DEKA MS. J BORO MR D TUMUNG FOR CAVEATOR
20	CRP(I/O)/137/2019 FIXED	HITESH DEHINGIA <b>Versus</b> INDRA DUTTA AND ANR.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MR. A CHETIA MS. S. TODI	J RABHA MR. B KALITA

21	MFA/217/2019	SMTI. ARATI PAUL CHOUDHURY <b>Versus</b> THE UNION OF INDIA	MR. M DUTTA MR G BOKALIAL	SC, NF RLY
		<b>ORDERS</b>		
22	MFA/46/2008 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. NAZRUL ISLAM AND ANR	MR. S S SHARMA MR. K K BHATTA MR. R K BHATRA MR. A SAIKIA	MS. M BARMAN AMICUS CURIAE
	<b>WITH</b> MC/902/2008 <b>in</b> MFA/46/2008	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. NAZRUL ISLAM	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MR A SAIKIA	
23	MFA/266/2010 FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR. A SAYED MR. S K TALUKDAR MR.S K SINGHA MR. H A KHAN
	<b>WITH</b> MC/3816/2010 <b>in</b> MFA/266/2010	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. SOFIOR RAHMAN and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K SINGHA
24	LA.App./60/2014	N F RAILWAY <b>Versus</b> PURNA RAM DAS and 3 ORS	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
25	LA.App./30/2012	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> BIPIN NATH and ORS,	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
26	LA.App./14/2014	N F RAILWAY <b>Versus</b> DEBEN NATH	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
27	LA.App./15/2014	N F RAILWAY <b>Versus</b> KHAGEN KOCH and 2 ORS..	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
28	LA.App./57/2014	N F RAILWAY <b>Versus</b> CHINA RAM DAS	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
29	LA.App./58/2014	N F RAILWAY <b>Versus</b> PRABIN CH. THAKURIA	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
30	LA.App./59/2014	N F RAILWAY <b>Versus</b> KHAGEN CH. DAS	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
31	LA.App./61/2014	N F RAILWAY <b>Versus</b> LOHIT CH. DAS	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
	<b>WITH</b>			
32	LA.App./62/2014	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> MOHAN CH. DAS and 3 ORS,	MS S CHAKRABORTY MR.M K BORO MSB DEVI	
33	MC/1244/2015 <b>in</b> MFA SL.NO. 242698	UNION OF INDIA <b>Versus</b> SMTI LOTIKA RAJBONGSHI and 7 ORS,	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
34	MFA/111/2016 WITH LCR, FIXED 2/9/19	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MARU PAHARIA and 2 ORS,	MR.R C PAUL MS.S ROY	

35	Tr.P.(C)/41/2017	JUMA SARKAR @ JUMA DAS SARKAR <b>Versus</b> SRI MOHAN SARKAR	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	
36	I.A.(Civil)/1419/2018 FIXED in FAO/22/2018	SRI MANZOOR ALAM <b>Versus</b> SMTI ILA PATHAK AND 3 ORS,	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. N DAS (R1 TO 3) MR. K R BOROOAH (R1 TO 3) MR. P K KALITA (R1 TO 3)
	<b>WITH</b> FAO/22/2018	SRI MANZOOR ALAM <b>Versus</b> SMTI ILA PATHAK AND 3 ORS,	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	
37	I.A.(Civil)/3165/2018 FIXED in FAO/48/2018	SMTI RUPA DUTTA <b>Versus</b> M/S ORIENT BODY CONSTRUCTION AND ANR	MR. B D GOSWAMI MS H DEKA	MR. S Ali (R2) MR K DAS (R2)
	<b>WITH</b> FAO/48/2018	SMTI RUPA DUTTA <b>Versus</b> M/S ORIENT BODY CONSTRUCTION AND ANR	MR. B D GOSWAMI MS H DEKA	MR. S Ali (R2) MR K DAS (R2)
38	Tr.P.(C)/57/2019 FIXED	BHARATI DEVI <b>Versus</b> KISHOR KUMAR SARMAH	MR. P SARMAH MR. B CHAKRAVARTY MS M KAUR MR. S UPADHAY	
39	Tr.P.(C)/58/2019 FIXED	ANUSHRITA DEV <b>Versus</b> SAPTARSHIBRATA ROY	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
40	CRP(I/O)/202/2019	SHOROF UDDIN LASKAR <b>Versus</b> LUKENDRA CHANDRA DAS AND 4 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	
41	CRP(I/O)/231/2019 RSA 7/2001(D/O), FIXED	SHANKAR BANIK AND 3 ORS. <b>Versus</b> VIJOY CHAND GOLACHA AND 2 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	
42	CRP(I/O)/245/2019 FIXED	JALESWAR ANCHALIK PANCHAYAT <b>Versus</b> USHNA KT. RABHA	MR. R C SAIKIA	
43	CRP(I/O)/262/2019 FIXED	KUSHESWAR DAS <b>Versus</b> HOJAI DISTRICT TARANI SANGHA AND 2 ORS	MR. D P BORAH MS. S BORO MR B PAUL	
44	CRP(I/O)/273/2019 FIXED	DIGENDRA DEB <b>Versus</b> SANKAR KARMAKAR	MR. S P CHOUDHURY MR. A S DHILLON	
45	I.A.(Civil)/958/2019 in MFA/142/2018	M/S BISWANATH PAWAN KUMAR <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	SC, NF RLY
	<b>WITH</b> MFA/142/2018	M/S BISWANATH PAWAN KUMAR <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	SC, NF RLY
46	I.A.(Civil)/1492/2019 in REV.PET. 20/17(D/O), FAO 14/14(D/O), FIXED in FAO/14/2014	UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S. RAJ BROTHERS	MR. S P CHOUDHURY	MR. P MAHANTA
	<b>WITH</b> I.A.(Civil)/1493/2019	UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S. RAJ BROTHERS	MR. S P CHOUDHURY	MR. P MAHANTA
47	I.A.(Civil)/2531/2019 WITH STAY PET. in MFA/6286/2019	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
	<b>WITH</b> MFA/6286/2019 (Filing Number)	UNION OF INDIA <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD		



48	I.A.(Civil)/2728/2019 in FAO/40/2014	SMT. NIRUPAMA SAIKIA <b>Versus</b> SMT. TAPASHI SARKAR and 24 ORS	MR S S DEY MS. L BORGHAIN MRS. P GOSWAMI MS. J PHUKAN	MR. D K BORAH MR. R BHUYAN
	<b>WITH</b> FAO/40/2014	SMT. NIRUPAMA SAIKIA <b>Versus</b> SMT. TAPASHI SARKAR and 21 ORS	MR.S S DEY MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN MS.J PHUKAN	MR. R K BHUYAN MR.S SAIKIA(R-15to20) MRU SARMA(R-15to20) MR.R PHUKAN MR.D K BORAH(R-15to20) MRA ZAMAN MS.R DUTTA MR.R RABHA MR. K SAIKIA
	<b>WITH</b> MC/3333/2014 in FAO/40/2014	SMTI. NIRUPAMA SAIKIA <b>Versus</b> SMTI. TAPASHI SARKAR and 21 ORS.	MR.S S DEY MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN MS.J PHUKAN	
	<b>WITH</b> I.A.(Civil)/2727/2019 in FAO/40/2014	SMT. NIRUPAMA SAIKIA <b>Versus</b> SMT. TAPASHI SARKAR and 24 ORS	MR S S DEY MS. L BORGHAIN MRS. P GOSWAMI MS. J PHUKAN	MR. D K BORAH MR. R BHUYAN
	<b>WITH</b> I.A.(Civil)/2729/2019 in FAO/40/2014	SMT. NIRUPAMA SAIKIA <b>Versus</b> SMT. TAPASHI SARKAR and 24 ORS	MR S S DEY MS. L BORGHAIN MRS. P GOSWAMI MS. J PHUKAN	MR. D K BORAH MR. R BHUYAN
49	I.A.(Civil)/2744/2019 in CRP(I/O)/248/2019	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI	
	<b>WITH</b> CRP(I/O)/248/2019	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI	
50	I.A.(Civil)/2940/2019 B/O in CRP(I/O)/266/2019	MAYA SAHA AND 3 ORS. <b>Versus</b> SHUSANTO KR. SAHA AND ANR.	MD F FARIDI MR. A DHAR	
	<b>WITH</b> CRP(I/O)/266/2019	MAYA SAHA AND 3 ORS. <b>Versus</b> SHUSANTO KR. SAHA AND ANR.	MD F FARIDI MR. A DHAR MISS S ROY	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - III & IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG  
WITH THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>			
1 WP(C)/6549/2015	SUBRATA THOUSEN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D SAIKIA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD	GA, ASSAM SC, DIMA HASAO
<b>ADMISSION</b>			
2 WP(C)/7544/2013 FIXED	SIJU A. NAIR and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	C.G.C. MR.M BHAGABATI MR.B DEKA ASSTT.S.G.I.
3 WP(C)/382/2014	THE GANASHAKTI PRAKASHAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B C DAS MR.A DASGUPTA MR.M TALUKDAR MR.B BARMAN	MRS.V L SINGH SC, REVENUE
4 WP(C)/1636/2014 FIXED	M/S SATGURU ENGINEERS and ALLIED SERVICES <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	MR.A K SARKAR MR.A BARKATAKI SC, NF RLY
5 WP(C)/1840/2014 FIXED	SMTI GALANI PATTOR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	GA, ASSAM C.G.C. MS.B SARMA(R-2&4) ASSTT.S.G.I.
6 WP(C)/3907/2014 FIXED	HEMANTA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS.B DAS MR.T R SARMA	MR.B K SARMA MR.P SHARMAR-5 SC, SOCIAL WELFARE
7 WP(C)/4176/2014 FIXED	SMTI JONMANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.A GANGULY MRA R BHUYAN MRA K AHMED MR.M A I HUSSAIN MR.S H ZAMAN MR.A BORA	GA, ASSAM MR.G BAISHYA SC, AG MS.A VERMA MS.S CHUTIA SC, WATER RESOURCE MR.S C PANDIT(R-6) SC, FINANCE DEPTT.

8	WP(C)/4402/2014 FIXED	KAMESWAR CHOUDHURY and 27ORS <b>Versus</b> THE STATE OF ASSAM AND 5ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	GA, ASSAM SC, G M D A SC, WATER RESOURCE SC, GMC
9	WP(C)/4488/2014 FIXED	SMT. BHATIMA NATH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.D C K HAZARIKA MS.P DEVI	MR.A DUTTA MRS.P M DUTTA
10	WP(C)/5206/2014 FIXED	PRADEEP KUMAR BHUYAN <b>Versus</b> STATE OF ASSAM and ORS.	MR.B D KONWAR MR.R SALOI MRS.J M KONWAR MR.S BARUA	SC, PWD
11	WP(C)/5255/2014 FIXED	DIPANDITA SAHARIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MS.B DEKA	MR.J ABEDIN GA, ASSAM MR.K I MAZUMDER
12	WP(C)/5472/2014	MUSSTT. HUNUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H DAS MS.T SOM MS.S KALITA	GA, ASSAM
13	WP(C)/5760/2014 FIXED	MD ROUCHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	MR. P HAZARIKA MR.B GOGOI MR. H S BORAH MR D SAIKIA SC, HEALTH
14	WP(C)/3656/2015 FIXED	BIREN BARKATAKY and 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRR CHAKRABORTY MR.S P DAS MR.M DAS MR.A DEKA	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
15	WP(C)/4547/2015	PUB-GUWAHATI JUNIOR COLLEGE and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.J HAZARIKA MR.P MAHANTA MS.D SHARMA	GA, ASSAM
16	WP(C)/4630/2015	BISHNU RANGHANG 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P N GOSWAMI MR.I KALITA	SC, TAC GA, ASSAM MR.N BORAH SC, ELECTION COMMISSION. MR.S NEOGI
17	WP(C)/5209/2015 FIXED	MINTU RAVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MS.R SARKAR	GA, ASSAM
18	WP(C)/5269/2015 FIXED	MD. MANIR ALI and 3 ORS. <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 4 ORS	MR.B ULLAH MR.A RAHMAN	GA, ASSAM MR.B HUSSAIN(R-4&5) MS.R BORGHAINR-4and5 MR.P B MAZUMDER(R-4&5)
19	WP(C)/5676/2015	VINOD KUMAR VISHNOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM(R1,3,4) SC, FOREST(R2) MR.B J GHOSH
20	WP(C)/6154/2015	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAIN SC, PWD
21	WP(C)/6339/2015 FIXED	NURUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M MAZUMDAR MR H R A CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MRS. S ISLAM MR.A B CHOWDHURY	MRH I CHOUDHURY(R-3) GA, ASSAM MR.G UDDIN(R-3) MS.A TALUKDAR(R-3) MR.D K SHARMAR-3 MS.M BURAGOHAIN(R-3)
22	WP(C)/7674/2015 FIXED	MRS. MONOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N GOSWAMI MR. M RAHMAN MR. D BORAH MRM RAHMAN MR. R DOWARAH	GA, ASSAM

23	WP(C)/7716/2015 FIXED	FULBAR ALI and 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G N SAHEWALLA MS.J BORUAH MR.A CHETIA MD.ASLAM	GA, ASSAM MR.P K DAS(R-4) MR.D BORA(R-4) MSN KALITA(R- 4-6) MRN J DAS(R-4) MR.A K SARMA(R- 4-6) MR.A CHOUDHURY(R-4) MR.H J TAMULI(R- 4-6) MR.N MAHAJAN(R-4) MR.D DEKAR-4 MS.P BORTHAKUR(R- 4-6)
24	WP(C)/916/2016 FIXED	RANJIT KR. MONDAL and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. M Z AHMED MR. A M DUTTA	GA, ASSAM
25	WP(C)/1840/2016 FIXED	APURBA KATAKI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T H HAZARIKA MR. S DEKA MR. M CHETIA MR. A RASHID	GA, ASSAM MR. B K SARMA MR. A D CHOUDHURY  SC, SOCIAL WELFARE
26	<b>WITH</b> WP(C)/1132/2016	PULAKESH DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM	MR. B K SARMA SC, SOCIAL WELFARE
27	WP(C)/2305/2016 FIXED	PARAG BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D K KOTHARI MR.B DEKA MR.K BHARDWAJ	GA, ASSAM(R 1-3)
28	WP(C)/5107/2016	TILAK KAKATI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.K KALITA MS.P KHOUND MR.R SINGH	MR.H R A CHOUDHURY(R-9) MR. N GOSWAMI(SC, REVENUE DEPARTMENT) GA, ASSAM MR.F U BORBHUIYA(R-9) MR.A MATIN(R-9)
29	WP(C)/5172/2016 FIXED	EX TC-62091 RECT/GD SATBIR SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MR S P RAI MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
30	WP(C)/5682/2016 FIXED	PATARKUCHI VILLAGE DEFENCE PARTY and ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M CHIRING MR. A DEKA MR. U BHATTACHARYA MR. D C C PHUKAN MRS. J GOGOI	MR. A K SARMA (R-4 to R-8) MS. N KALITA (R-4 to R-8) MS. M BHATTACHARJEE, (ADDL. SR. GA, ASSAM) MR. H J TAMULI (R-4 to R-8) MR. D KALITA (R-4 to R-8)
31	WP(C)/6690/2016 FIXED	HASNA BANU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MR.K U AHMED	MR.D P BORAH SC, Health MR.J M A CHOUDHURY( NHM)
32	WP(C)/7542/2016 FIXED	RAHUL DAS <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.S SARMA MR.G GOSWAMI MSB DEVI MS.T KALITA	GA, ASSAM MR.S ISLAM(R- 2-4) MS.M KONCH(R- 2-4) MS.D R DEKA(R- 2-4) SC, FINANCE
<b>ORDERS</b>				
33	WP(C)/99/2010 FIXED	BARIMAKHA MAHILA SAMITY and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MRK KALITA MR.S A AHMED MR.M K HUSSAIN	GA, ASSAM MR.I ALAM MR.B J GHOSH

34	WP(C)/2985/2010 FIXED	RAHIMA BEGUM and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR.A SARMA MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM MR. S C BISWAS (R-12 TO 19) MR.B K SARMA MR.G UDDIN MR. M BISWAS (R-12 TO 19) MR. R K JAIN (R-12 TO 19) MR. M BAJAJ (R-12 TO 19) SC, SOCIAL WELFARE
35	WP(C)/3133/2012 FIXED	ASHIT BARAN SAHA <b>Versus</b> THE KARIMGANJ DEVELOPMENT AUTHORITY and ORS.	MR S DEY MS.J PAUL MR G P BHOMIK	GA, ASSAM MR.A GANGULY
36	Cont.Cas(C)/33/2013 FIXED	MD JULFIKAR ALI and 10 ORS <b>Versus</b> SHYAM NEORAH	MR.P KATAKI MR.D K BAGCHI	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS. M BARMAN MR.K K PARASAR MR.B CHETRI SC, SOCIAL WELFARE
37	WP(C)/6125/2013 FIXED	SAYERA BEGUM BARBHUIYA @ LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	SC, SOCIAL WELFARE
38	Cont.Cas(C)/63/2014	MAN TAI SPEAKING CO-ORDINATION COMMITTEE ASSAM <b>Versus</b> RABENDRA KR. DAS and 2 ORS.	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MR.C CHOWDHURY MR.S BORA MR.J ROY MR.S BORAH MR.S BORTHAKUR MS.S KAKOTI
39	Cont.Cas(C)/117/2014	M/S MANOJ and COMPANY <b>Versus</b> SAILESH and 9 ORS.	MS.K DEVI MR.S C KEYAL MS.P BARUAH MS.G SARMAH MS.K DAS	MR.M BHAGABATI(R-7&8)(R-6) MR.G BORAR- 7and8R-6
40	Cont.Cas(C)/167/2015	BHUPEN CHANDRA GOSWAMI and 53 ORS <b>Versus</b> NITYANANDA BARKAKOTI and 3 ORS	MR. T J MAHANTA	MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
41	WP(C)/337/2015	AJIT KUMAR PAUL <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.M PANDIT MR.R D LAL	MR.A N CHOWDHURY(R-3) C.G.C. MR.P K TALUKDAR(R-3) MR.H GUPTA(R-1) MS. R M SARMAH( R ASSTT.S.G.I.
	<b>WITH</b> I.A./1038/2015 <b>in</b> WP(C)/337/2015	AJIT KUMAR PAUL <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.M PANDIT MR.R D LAL	MR.A N CHOWDHURYR-3 MR.P K TALUKDAR(R-3) ASSTT.S.G.I.
42	Cont.Cas(C)/466/2015 FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and 4 ORS	MR.R ISLAM BRIG(RETD.) N DEKA	MS.A VERMA(R-2) MS.S KHANIKARR-2 MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR.B KALITA(R-4) MS.D TAMULI(R - 5) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
43	Cont.Cas(C)/784/2015 FIXED	RABINDRA CHANDRA DAS <b>Versus</b> A.B. DAS and ANR	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.H RAHMAN(R- 1&2) MR.P D NAIR(R- 1&2) MR G ALAMR- 1and2 MR.D NAG(R- 1&2)
44	Cont.Cas(C)/794/2015	PALLAV KUMAR BARUAH <b>Versus</b> SMTI. JAYASHREE DAULAGUPU and 2 ORS.	MSS CHANGKAKATI MR.S BORA MS.P BARMAN MR.S M T CHISTIE	MR J CHUTIYA MS S CHAKRABORTY MR.R M DAS(R-1)
45	Cont.Cas(C)/812/2015 FIXED	DR. NARAYAN BORDOLOI <b>Versus</b> MANISH THAKUR and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA	MR.S K TALUKDAR MR.J M A CHOUDHURY B GOGOI,SC.HEALTH SC, HEALTH

46	WP(C)/1376/2015	RAJU SINGHA and 215 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N N B CHOUDHURY MR.N SARKAR MRD P SAHU	GA, ASSAMAR1,4 and 5
47	WP(C)/3645/2015	M/S HTC LOGISTICS <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.H B SARMA MR.A DEKA	MR.A K SARKAR MR.B GOGOI(R- 1to 8) MR B N GOGOI(R- 1to 8) SC, RAILWAY
48	WP(C)/3734/2015	T. WOKLANG and 2 ORS <b>Versus</b> THE UNION OF INDIA and 25 ORS	MR.R SEKHAR MR.D TALUKDAR MR S KHOUND MR.D DAS	GA, ASSAM MR.S C BISWAS(R-16 to 23, 25 & 26) MRD C CHAKRABORTY(R-1,4,6,7 & 13) MR.P N CHOUDHURY MR.S C KEYAL C.G.C. MR.R DUBEY MS.A DAS(R-16 to 23, 25 & 26) MR. S BISWAS(R-16 to 23, 25 & 26) ASSTT.S.G.I. SC, CBI MR.H A TALUKDAR(R-16 to 23, 25 & 26) MS.R DEVI MR.F A HASSAN(R-16 to 23, 25 & 26) SC, CUSTOMS MR.N ALI(R-16 to 23, 25 & 26)
49	WP(C)/4571/2015	M/S BHARAT PLASTIC MANUFACTURING COMPANY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. S BISWAS MR. F A HASSAN MR. K RAJA	DR. B AHMED (SC, INDUSTRIES DEPT.)(R-1,2 & 4) MR. S CHAMARIA MS. A DEVI (R-3)
50	Cont.Cas(C)/100/2016	RAMEN LAHAKAR <b>Versus</b> HIMANGA KISHORE SARMA and ANR.	MS.P BHATTACHARYA MS.M KALITA MR.A BARUA	MRS.U BARUA(R-2) MR.U RAJBANSHI(R-1) MRM P GOSWAMIR-2 MS.K DUTTA(R-1)
51	Cont.Cas(C)/408/2016	BISHNU DEO ROY <b>Versus</b> RAJESH PRASAD and ANR.	MR.S C BISWAS MS.L HAZARIKA MS.J BORAH MS.A DAS MR. S BISWAS	MR.D SAIKIA(R-1) MR.R BORPUJARI(R-1) MR.P N GOSWAMI(R-2) MR.B GOGOI(R-1) MR.P NAYAKR-1 MR.I KALITA(R-2) MR.R R GOGOI(R-2)
52	Cont.Cas(C)/589/2016 FIXED	SAILENDRA KUMAR BORAH and 22 ORS <b>Versus</b> F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
53	WP(C)/4494/2016 FIXED	MD. INSAN ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRA R BHUYAN MR.M A I HUSSAIN	DR.B AHMED SC, IRRIGATION
54	Review.Pet./40/2019 CRP 177/2018(D/O), FIXED	SRI RAMESHWAR RAI <b>Versus</b> SRI NEPAL CHANDRA DEY	MR G P BHOWMIK MS P CHETIA	MR. B PATHAK MR. A S DHILLON

55	I.A.(Civil)/850/2019 WP(C) 4495/2013(D/O), FIXED <b>in</b> WP(C)/4495/2013 <b>WITH</b> I.A.(Civil)/852/2019	BIKASH BASUMATARY (UBC/336) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH	GA, ASSAM
56	I.A.(Civil)/1315/2019 WP(C) 1457/2011(D/O), WITH OFFICE NOTE <b>in</b> WP(C)/1457/2011	BIKASH BASUMATARY (UBC/336) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH	GA, ASSAM
		MD. MONAF UDDIN BORBHUIYA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S P CHOUDHURY	SC, WATER RESOURCE
		<b>HEARING</b>		
57	WP(C)/719/2015 B/O	SMTI KHADEJA RAHMAN <b>Versus</b> ASSAM KHADI and VILLAGE INDUSTRIES BOARD and 6 ORS	MD.A J ATIA MRJ UDDIN MS.F AHMED	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAMR3-5 MR.B GOGOI(R4) MR.I KALITA(R1-2,6-7) SC, FINANCE
58	<b>WITH</b> WP(C)/6537/2014	BIDUYUT DEKA <b>Versus</b> ASSAM KHADI and VILLAGE INDUSTRIES BOARD and 5 ORS	MD.A J ATIA MRJ UDDIN MS.F AHMED	SC, KHADI & VILLAGE INDUSTRIES BOARD MR.P N GOSWAMI MR.B GOGOI SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL  
BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG  
WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Pet./1012/2019	MD. MOMSHED AHMED @ BULBUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	PP, ASSAM
2	Crl.Pet./1013/2019	SUBHASH CHANDRA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. J L SARKAR MR G J SHARMA	PP, ASSAM
3	Crl.Pet./1014/2019	BASHISTHA SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P BORA MS. P BASFORE	PP, ASSAM
4	Crl.Pet./1015/2019	NOZMUR ROSUL MOZUMDER @ NAZMUL HUSSAIN MOZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
5	Crl.Pet./1016/2019	RATAN PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD E AHMED MR. D J DAS MS R RABHA	PP, ASSAM
6	Crl.Pet./1017/2019	SMTI PRENALI MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D SARMAH MR. MD I HAQUE	PP, ASSAM
7	Crl.Pet./1018/2019	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MR. H A TALUKDAR	PP, ASSAM
<b>ORDER NO STEPS</b>				
8	Crl.Rev.P./208/2019 FIXED	KUMAR KRISHNA DHOORAM <b>Versus</b> AMBIKA MOIBONGSA	MR P KALITA MRS S GOSWAMI	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH
<b>ADMISSION</b>				
9	Crl.Rev.P./171/2017 WITH LCR 3 FILES, FIXED	HABIBA BEGUM <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.N BEGUM	MR.N S LASKARR-2 MR.A AHMED(R-2) MR.R A CHOUDHURY(R-2) PP, ASSAM



10	Crl.Pet./446/2018 FIXED	VIKRAM GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN	MR H BURAGOHAIN (R2) MR. A C BURAGOHAIN (R2) MISS. M BORAH (R2) PP, ASSAM
11	Crl.Pet./902/2018 FIXED	PURIBALA KALITA <b>Versus</b> RAMESH KALITA AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. K D SARMAH MR. S D ROY MS. S SARMA	MR D TALUKDAR (R1,R2) MR P CHOUDHURY (R1,R2) MS B GOSWAMI (R1,R2) PP, ASSAM
12	Crl.Pet./20/2019 FIXED	ABDUL SAMAD @ SAMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER MR. A A R KARIM	MS. J PAUL (R2) PP, ASSAM
13	Crl.Rev.P./191/2019 FIXED	CHANDRA KUMAR SHARMA <b>Versus</b> BHUPEN KUMAR BARUAH AND ANR.	MR. G PATOWARY MR. R PHUKAN	MR. B PHUKAN (R1) MR N M HAZARIKA(R1) PP, ASSAM (R2)
	<b>WITH</b> I.A.(Crl.)/358/2019 <b>in</b> Crl.Rev.P./191/2019	CHANDRA KUMAR SHARMA <b>Versus</b> BHUPEN KUMAR BARUAH AND ANR.	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM (R2)
14	Crl.Pet./260/2019 FIXED	IKBAL FARID <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MR. F R CHOUDHURY	PP, ASSAM MR. Y ALI
15	Crl.Pet./296/2019 WITH CRL.PET. 995/16(D/O)	DIGANTA BARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
	<b>WITH</b>			
16	Crl.Pet./1095/2018	INDRANIL BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
	<b>WITH</b>			
17	Crl.Pet./1179/2018	MINU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
18	Crl.Pet./800/2019 FIXED	BHUPEN GOGOI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. P K BORAH PP, ASSAM
19	Crl.Pet./822/2019 FIXED	SHAYRUL HOQUE BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA	MS. A AHMED PP, ASSAM
		<b>ORDERS</b>		
20	Crl.Pet./750/2018 FIXED	KANDARPA PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N SHARMA	PP, ASSAM
21	Crl.Rev.P./303/2019 WITH LCR 2 FILES, FIXED	MUKESH BORA <b>Versus</b> ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	
22	Crl.Rev.P./317/2019 FIXED	NIRMAL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR. A S DHILLON	PP, ASSAM
23	I.A.(Crl.)/345/2019 WITH LCR 5 FILES, FIXED <b>in</b> Crl.Rev.P./207/2018	RUDRESWAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L C DEY	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./207/2018	SUSEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. A HAZARIKA	MR. L C DEY (R2) PP, ASSAM
24	I.A.(Crl.)/485/2019 B/O <b>in</b> Crl.Rev.P./5104/2019	MANOJ BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MS K KALITA	PP, ASSAM

	<b>WITH</b> Crl.Rev.P./5104/2019 (Filing Number)	MANOJ BARMAN <b>Versus</b> STATE OF ASSAM AND ANR. (G)		
25	Crl.Pet./655/2019 WITH OFFICE NOTE	RAHUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
26	Crl.Pet./667/2019 FIXED	PRATAP GOGOI <b>Versus</b> M/S. KRISHENDU JAISWAL	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	
27	Crl.Pet./801/2019 FIXED	BHUPEN GOGOI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. P K BORAH PP, ASSAM
<b>HEARING</b>				
28	Crl.Rev.P./35/2017 WITH LCR 3 FILES, B/O	BIKASH BHUIYA <b>Versus</b> NEPAL CHANDRA DAS and ANR.	MR. T J MAHANTA MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	MR. A M BORA (R1) MR.G UDDIN(R-1) MR.N H LASKAR(R-1) MS. C CHOUDHURY (R1) MS.P A TALUKDAR(R-1) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/496/2019 <b>in</b> Crl.Rev.P./35/2017	BIKASH BHUIYA <b>Versus</b> NEPAL CHANDRA DAS and ANR.	MR. T J MAHANTA MR. I H LASKAR MR. P K DEKA MR. M S ALAM	MR. A M BORA G UDDIN MS. C CHOUDHURY PP, ASSAM
29	Crl.Rev.P./248/2019 FIXED	SAHANUR ALI <b>Versus</b> M/S. VIKASH FINANCE CORPORATION	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. D K KOTHARI MR. B DEKA MR. B P CHANGMAI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2510/2019 FIXED	KAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
<b>WITH</b>				
2	Bail Appln./2405/2019	NAZMUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	Bail Appln./1548/2019 FIXED	JAY SHANKAR RAY <b>Versus</b> THE UNION OF INDIA	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	SC, NCB
4	Bail Appln./1734/2019 FIXED	DAYAL DAS <b>Versus</b> THE STATE OF ASSAM	MR P S RAJA	PP, ASSAM
5	Bail Appln./2078/2019 FIXED	NITESH KR. PATHAK <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
6	Bail Appln./2111/2019 FIXED	SAHABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
7	Bail Appln./2250/2019 SCAN COPY, OFFICE NOTE, FIXED	SADEK ALI <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED	PP, ASSAM
8	Bail Appln./2291/2019	RANJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. B R A SULTANA MR. G C KAKATI	PP, ASSAM
9	Bail Appln./2335/2019 FIXED	ABUL BASHAR AHMED @ ABUL BASHAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR R B ISLAM MR. M A AHMED	PP, ASSAM
10	Bail Appln./2337/2019 FIXED	DHIRAJ SARMA @ DHIRAJ SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. J P DAS	PP, ASSAM
11	Bail Appln./2347/2019	BIPUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
12	Bail Appln./2382/2019 FIXED	ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM

13	<b>WITH</b> Bail Appln./2407/2019	AYNAL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. S F MAITAI MRS. A DAS MS. P DAS MS S SENGUPTA	PP, ASSAM
14	Bail Appln./2395/2019 FIXED	TAPAN CHANDRA NATH @ TAPAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN	PP, ASSAM
15	Bail Appln./2415/2019 FIXED	SURYA BAROOWAH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR	PP, ASSAM
16	<b>WITH</b> AB/2729/2019	SARIFUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
17	Bail Appln./2419/2019 FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
18	Bail Appln./2481/2019 FIXED	SEIKH FARID ALI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
19	<b>WITH</b> Bail Appln./2394/2019	SEIKH FARID ALI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
20	Bail Appln./2545/2019 FIXED	GANESH GUWALA <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL	PP, ASSAM
21	Bail Appln./2546/2019 FIXED	SMTI MAINA GUWALA <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
22	AB/1091/2019 FIXED	DILU RAM BORO <b>Versus</b> THE STATE OF ASSAM	MR. A H ALAMGIR	MR. M AHMED PP, ASSAM
23	AB/1163/2019 FIXED	RANJANA SAIKIA GOGOI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI MS. P LAHKAR	MR. M AHMED PP, ASSAM
24	AB/1284/2019 FIXED	RATUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
25	AB/1492/2019 FIXED	MOZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS K GOGOI MS F N ZAMAN MS C. KALITA MS. R AHMED	PP, ASSAM
26	AB/1756/2019 FIXED	WARIS ALI @ MD. ABDUL WARIS <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
27	AB/2006/2019 FIXED	MAJIBUR RAHMAN @ SRI MUJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P J PHUKAN MR. M C DEKA MR H BARUAH MR P P PHUKAN	PP, ASSAM
28	AB/2017/2019 FIXED	RUPCHANA BEGUM BARBHUIYA @ RUSTANA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR MR. W RAHMAN MS J KALITA MS J A AHMED	MR. I H LASKAR (INFORMANT) MR. P K DEKA (INFORMANT) MD. S ALOM (INFORMANT) PP, ASSAM
29	AB/2021/2019 FIXED	DR. ANINDYA SUNDAR BAISYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. A DHAR	PP, ASSAM
30	AB/2023/2019 FIXED	RUPJYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

31	AB/2075/2019 FIXED	HAIDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
32	AB/2096/2019 FIXED	NAMITA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
33	AB/2099/2019 FIXED	NAMITA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
34	AB/2227/2019 FIXED	MD. ALAUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR J HUSSAIN	PP, ASSAM
35	AB/2290/2019 FIXED	MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
36	AB/2404/2019 FIXED	NURUL ISLAM KHAN @ NURUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
37	AB/2406/2019 FIXED	PRABHAT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
38	AB/2407/2019 FIXED	SIDHARTHA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI MS P BARUAH	PP, ASSAM
39	AB/2491/2019 FIXED	MD. HASSANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM
40	AB/2504/2019 FIXED	RAHUL AMIN @ RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MS J BEGUM	PP, ASSAM
41	AB/2525/2019 FIXED	MD. NAZRUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MS. R AHMED	PP, ASSAM
42	AB/2536/2019 FIXED	AFTAR UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
43	AB/2557/2019 FIXED	HIRANYA PATHAK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN	PP, ASSAM
44	AB/2558/2019 FIXED	GAZI MOSTAFA SAKIUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
45	AB/2561/2019 FIXED	AMAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR G BOKALIAL	PP, ASSAM
46	AB/2570/2019 FIXED	GANESH BISWAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	PP, ASSAM
47	AB/2574/2019 FIXED	MD SHUAIB ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
48	AB/2576/2019 FIXED	AJIBAR ALI AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. R H BHUYAN	PP, ASSAM
49	AB/2586/2019 FIXED	SMRITI REKHA DADHARA <b>Versus</b> THE STATE OF ASSAM	MR G BOKALIAL	PP, ASSAM
50	AB/2636/2019 FIXED	SUSHIL KR. SAHA AND 2 ORS. <b>Versus</b> STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM

51	AB/2637/2019 FIXED	AKMOD ALI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
52	AB/2640/2019 FIXED	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY	PP, ASSAM
53	AB/2650/2019 FIXED	MD. EKRAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
54	AB/2656/2019 FIXED	ALI AKBAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR R B ISLAM	PP, ASSAM
55	AB/2658/2019 FIXED	DWAITHUN DAIMARY <b>Versus</b> STATE OF ASSAM	MR. S BHUYAN MR A KUNDU	PP, ASSAM
56	AB/2659/2019 FIXED	BICHITRA KUMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. S DAS MS. J BARMAN	PP, ASSAM
57	AB/2746/2019 FIXED	ALI AKBAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
58	AB/2733/2019	SAFIKUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. S F MAITAI SUSHMITA SENGUPTA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 17**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	RFA/7/2018 FIXED	UNION OF INDIA <b>Versus</b> PINKY MISHRA	MR. S C KEYAL (ASSTT. S.G.I.) MS. A DAS	GA, ASSAM
2	CRP/88/2018 WITH LCR	BUTU BEGUM AND 3 ORS. <b>Versus</b> JASMINE RAHMAN AND 4 ORS.	MR. S SAHU MS. N DEY	MR. M BISWAS (R1-R5) MS R GOGOI (R1-R5) MR. D TIWARI (R1-R5)
3	CRP/54/2019	TAPAN KUMAR DAS <b>Versus</b> ANJIRA KHATUN HAJARIKA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MS R DAS MR. T CHUTIA
<b>ORDERS</b>				
4	RSA/151/2006	KAMALESWAR DEB <b>Versus</b> KALYANBRATA DEB	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRS S A CHOUDHURY MRS S A CHOUDHURY MRS K SARKAR MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	<b>WITH</b> MC/1283/2011 <b>in</b> RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB <b>Versus</b> KALYANBRATA DEB 4 ORS	MR.A B CHOUDHURY MRS K SARKAR MDK RAHMAN MS.K DEKA MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	<b>WITH</b> MC/3147/2013 <b>in</b> RSA/151/2006	KALLOL DEB and 2 ORS. <b>Versus</b> KALYANBRATA DEB 4 ORS	MR.A B CHOUDHURY MRS K SARKAR MDK RAHMAN MS.K DEKA MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED

	<b>WITH</b> MC/806/2014 <b>in</b> RSA/151/2006	KAMALESWAR DEB and ORS. <b>Versus</b> ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS - KANAI LAL DEB and ORS.	MR.A B CHOUDHURY MRS K SARKAR MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	<b>WITH</b> I.A./96/2015 <b>in</b> RSA/151/2006	KAMALESWAR DEB and ORS. <b>Versus</b> KALYANBRATA DEB and ORS	MR.A B CHOUDHURY MRS K SARKAR MR.M K SHARMA MR.S A CHOUDHURY MR H HOQUE	GA, ASSAM MR.S K MEDHI MS.M BARMAN MR.G SARMA MS.M AHMED
5	RSA/135/2007	UNION BANK OF INDIA and ORS. <b>Versus</b> SAVITRI BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MS.N TALUKDAR	
6	RSA/185/2011	GAUTAM SAHA <b>Versus</b> SUKHDEV SAHA AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MOUR MR.M DUTTA MR.L L ROY MR.S K AGARWAL
	<b>WITH</b> MC/1037/2012 <b>in</b> RSA/185/2011	SUKHDEV SAHA <b>Versus</b> GAUTAM SAHA	MR.S C KEYAL MR.M DUTTA MR.S K GHOSH MR.S P CHOUDHURY	
7	MC/422/2014 IN RSA 89/2002(D/O) <b>in</b> RSA/89/2002	SMTI KIRTIKA DEVI <b>Versus</b> JOGENDRA CH. DAS	MR G P BHOWMIK MR R HAZARIKA MR S ROY	MR.A L MANDAL
8	RSA/89/2016	HERITAGE ENGINEERS AND DEVELOPERS P LTD <b>Versus</b> SRI LAMKHAN PAU SIMTE and ANR	MR.J KAKATI MR. D MAZUMDAR MS.H SARMA	MR.P C GOSWAMI(R-1) MR.P P DAS(R-1) MR.S DAS R-1
9	CRP/473/2016	BINAPANI DAS <b>Versus</b> GAJENDRA NATH KALITA and 9 ORS.	MRB KAUSHIK MR.H DAS	MS.A KAUSHAR(R- 1&10) MR.S ISLAM(R-1) MR.A CHOUDHURYR- 1and10R-1 MS.M KONCH(R- 1&10)(R- 1) MR.R BHAGAWATI(R- 1&10)
10	I.A.(Civil)/507/2016 <b>in</b> RSA/91/2005	HASIB UDDIN MAZUMDAR AND ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHAD BARBHUYAN HIS LEGAL HEIRS AZNUR BEGUM BARBHUIYA WIFE AND ORS	MR.N DHAR MR.A M BARBHUIYA MR.B AHMED	MS.S MAHANTA MS.B DEVI MR.N K DAS MS.R R BORAH
	<b>WITH</b> RSA/91/2005	HASIB UDDIN MAZUMDAR AND ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHAD BARBHUYAN HIS LEGAL HEIRS AZNUR BEGUM BARBHUIYA WIFE AND ORS	MR.N DHAR MR.A M BARBHUIYA MR.B AHMED	MS.S MAHANTA MSB DEVI(R-2) MR.N K DAS MS.N MEDHI(R-2) MS.R R BORAH(R-2)
	<b>WITH</b> I.A.(Civil)/506/2016 <b>in</b> RSA/91/2005	HASIB UDDIN MAZUMDAR AND ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHAD BARBHUYAN HIS LEGAL HEIRS AZNUR BEGUM BARBHUIYA WIFE AND ORS	MR.N DHAR MR.A M BARBHUIYA MR.B AHMED	MS.S MAHANTA MS.B DEVI MR.N K DAS MS.R R BORAH
	<b>WITH</b> I.A.(Civil)/508/2016 <b>in</b> RSA/91/2005	HASIB UDDIN MAZUMDAR AND ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHAD BARBHUYAN HIS LEGAL HEIRS AZNUR BEGUM BARBHUIYA WIFE AND ORS	MR.N DHAR MR.A M BARBHUIYA MR.B AHMED	MS.S MAHANTA MS.B DEVI MR.N K DAS MS.R R BORAH
	<b>WITH</b> I.A.(Civil)/510/2016 <b>in</b> RSA/91/2005	HASIB UDDIN MAZUMDAR AND ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHAD BARBHUYAN HIS LEGAL HEIRS AZNUR BEGUM BARBHUIYA WIFE AND ORS	MR.N DHAR MR.A M BARBHUIYA MR.B AHMED	MS.S MAHANTA MS.B DEVI MR.N K DAS MS.R R BORAH



11	I.A.(Civil)/508/2017 in RFA/283990/2016  <b>WITH</b> RFA/283990/2016 (Filing Number)	MAKUM MOTORS LEDO and ANR <b>Versus</b> M/S UJJAL TRANSPORT AGENCY	MR.K DEKA MR.G KHANDELIA	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED
12	I.A.(Civil)/1003/2017 in RSA/68/2017  <b>WITH</b> RSA/68/2017	MAKUM MOTORS LEDO and ANR <b>Versus</b> M/S UJJAL TRANSPORT AGENCY  SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR.K R SURANA MR.S CHAMARIA MR.G KHANDELIA  MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	<b>WITH</b> I.A.(Civil)/2075/2018 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MRG P BHOWMIK Sr.Adv.R- 5a,5b,5dand5e MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	<b>WITH</b> I.A.(Civil)/2078/2018 in RSA/68/2017	SMTI. SANTI DEVI AND 3 ORS <b>Versus</b> WALIUS SAHID AND 4 ORS	MR. S K GOSWAMI	MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN
	<b>WITH</b> I.A.(Civil)/2083/2018 in RSA/68/2017	SMTI. SANTI DEVI AND 3 ORS <b>Versus</b> WALIUS SAHID AND 4 ORS	MR. S K GOSWAMI	
	<b>WITH</b> I.A.(Civil)/2464/2019 in RSA/68/2017	ZABED ISLAM <b>Versus</b> SMTI. SANTI DEVI AND 17 ORS	MR. M KHAN MS. R CHOUDHURY MR R ISLAM	MR. S K GOSWAMI
	<b>WITH</b> I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
13	RFA/46/2019 FIXED	SRI RAM AVTAR YADAV <b>Versus</b> SRI SUBRATA PATANGIA AND ANR	MR. P SUNDI	
14	RFA/72/2019 FIXED	SRI KAMAL CHANDRA MAHANTA <b>Versus</b> SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
15	CRP/81/2019 FIXED	EJAJ AHMED <b>Versus</b> ILLIAS UDDIN AHMED AND ANR.	MR. M A SHEIKH MR. M R Z CHOUDHURY MD. H BHUYAN	
16	RSA/140/2019 FIXED	SRI GOPAL BARMAN AND 2 ORS. <b>Versus</b> SMT. PRAMILA BALA BARMAN AND 4 ORS.	MR. U K DAS MS. B D SARMAH	
17	RSA/142/2019 FIXED	MD MATIUR RAHMAN <b>Versus</b> HAJERA KHATUN AND 15 ORS	MR. R J BORDOLOI MR. R ALI	
18	I.A.(Civil)/1275/2019 in RSA/144/2018  <b>WITH</b> RSA/144/2018	MD NURUL ISLAM and 10 ORS <b>Versus</b> ON THE DEMISE OF ABDUR RAHMAN  MD NURUL ISLAM and 10 ORS <b>Versus</b> ON THE DEMISE OF ABDUR RAHMAN SMT. SAIFUR NAHAR BEGUM AND ORS	MS. S SARMA  MS. N M DEKA MS. N M DEKA MRS. S SARMA	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI  MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)

**WITH**  
I.A.(Civil)/2864/2018  
**in** RSA/144/2018

MD. NURUL ISLAM and 10 ORS  
**Versus**  
ON THE DEMISE OF ABDUR RAHMAN, HIS  
LEGAL HEIRS AND ANR

MS. S SARMA

19 **WITH**  
RSA/376/2017

MUSTT PHUL BEGUM  
**Versus**  
ON THE DEMISE OF ABDUR RAHMAN,  
SMTI SAIFUR NAHAR BEGUM and ORS,

MS.N M DEKA  
MRS.S SARMA

MR D BORUAH (R2)  
MR N N UPADHYAYA (R2)  
MR. B B KAKATI (R2)

20 I.A.(Civil)/2323/2019  
WITH STAY PET. , FIXED  
**in** RSA/7491/2019

SRI NIPEN SAIKIA  
**Versus**  
SRI NAYANJYOTI BORAGOHAIN

MS B M BHUYAN  
MR. I CHOUDHURY  
MR R L CHUTIA

**WITH**  
RSA/7491/2019  
(Filing Number)

SRI NIPEN SAIKIA  
**Versus**  
SRI NAYANJYOTI BORAGOHAIN

21 I.A.(Civil)/2388/2019  
FIXED  
**in** CRP/8643/2019

TAPAN DEBNATH  
**Versus**  
LAKHAN MURMU AND 7 ORS

MR. S Z RAHMAN  
MR. A DEB

SC, BTC(R3)

**WITH**  
CRP/8643/2019  
(Filing Number)

TAPAN DEBNATH  
**Versus**  
LAKHAN MURMU AND 7 ORS. (G)

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,6th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 18**

**[THIS BENCH WILL SIT AT 3:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3320/2018 FIXED	BHASKAR PRATIM KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
2	WP(C)/5874/2018 B/O	ARJINA BEGUM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N AHMED MR. S K M ALOMGIR	GA, ASSAM SC, REVENUE
3	WP(C)/5886/2018 B/O	BANDANA RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N AHMED MR. S K M ALOMGIR	GA, ASSAM SC, REVENUE
4	WP(C)/7741/2018 FIXED	SHALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
5	WP(C)/7790/2018 FIXED	RITU BORAH AND 6 ORS. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. B D GOSWAMI MS. H DEKA MR. J M GOGOI	MR. N.J. DUTTA (SC, AEGCL) SC, APDCL
6	WP(C)/7589/2017	RITU BORAH and 6 ORS. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. and 12 ORS.	MR.B D GOSWAMI MR.H DEKA MR.J M GOGOI	SC, APDCL
7	WP(C)/7975/2018 FIXED	MOHAN SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.
8	WP(C)/8430/2018 FIXED	ABDUL LATIF SIKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N U K NAIR MR. N HOSSAIN MR. M P SARMA MR. K U AHMED	GA, ASSAM
9	WP(C)/758/2019 FIXED	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, APSC MR B SINHA (R-2,3) MR. D NATH (GA, ASSAM, R-1)
10	WP(C)/2545/2019 FIXED	BIMAL CHANDRA DAS AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
11	WP(C)/56/2019	R.K.MANI SANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI SC, P H E
12	WP(C)/3897/2019 FIXED	TRIDIB THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M CHANDA MR S CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.

13	WP(C)/4460/2019 FIXED	MOKSHED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR B M DEKA MR. A SINGHA	SC, EXCISE DEPTT.
14	WP(C)/5018/2019 FIXED	SMT. JUNU BORDOLOI BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM
<b><u>BAIL HEARING</u></b>				
15	AB/2721/2019 FIXED	MARIUSH NARZARY @ MARUSH NARZARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
<b><u>ORDERS</u></b>				
16	Cont.Cas(C)/248/2017	HIRAMOCHAN DOLEY <b>Versus</b> HEMA DOLOI BORGHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWASR- 1and2
17	Cont.Cas(C)/63/2018 FIXED	BIJU PHUKAN BARUAH <b>Versus</b> MUKTI GOGOI	DR. K U AHMED MR. M HOSSAIN MR. Z H AHMED	MR. M BHAGABATI (R1,R2,R5) MR. R K D CHOUDHURY (R6) MR. S S ROY (R2 & R3) MR. S BORTHAKUR MS G BORA (R1,R2,R5) MS. B TALUKDAR (R1,R2,R5) MR. B KONWAR (R2) MR. S B CHOUDHURY
18	Review.Pet./67/2019 WP(C) 2161/2017(D/O)	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS <b>Versus</b> PRINCE WAZIR A. MAJUMDAR AND ANR	MRS. R BORAH MR. D BORAH	MR. S B CHOUDHURY
<b>WITH</b>				
19	Cont.Cas(C)/136/2019	PRINCE WAZIM A. MAJUMDAR AND ANR. <b>Versus</b> PROF. CHANDRA BHUSHAN SHARMA AND 2 ORS.	MS. S B CHOUDHURY	MRS. R BORAH (R2, R3) MR. D BORAH (R2, R3)
<b><u>HEARING</u></b>				
20	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 06/09/2019

-

-----

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019